

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

E.A. No. 33/2024

In

Original Application No. 195/2023

In the matter of:

Vivek Mahana

.... Appellant

Versus

Govt. of NCT of Delhi & Ors

.....Respondent

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NDOH:- 28/2/2025

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Filed by

Handwritten Signature

(Delhi Pollution Control Committee)

Dated:

Place: *Delhi*

(1)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

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RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE WITH RESPECT TO THE ORDER DATED
17.01.2025.

I, Dr. B.M.S. Reddy, Sr. Environmental Engineer, Delhi Pollution
Control Committee, 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi-
110054, do hereby solemnly affirm and state as under:

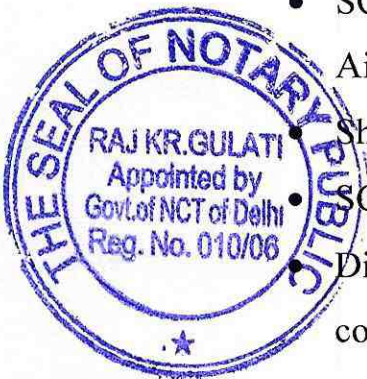
1. That, I am working as Sr. Environmental Engineer, Delhi Pollution
Control Committee and am conversant with the facts of the present case
on the basis of record maintained by Delhi Pollution Control Committee
in its ordinary course.



Reddy

2. That, the grievance in the Original Application herein is about wedding and other social functions at green area and parks in Village Bijwasan and Bhartal, New Delhi.
3. That this Hon'ble Tribunal taken up the Execution Application on 17.01.2025 and pleased to direct District Magistrate (South West District) and DPCC to file their response with regard to compliance of order of closure dated 08.01.2025.
4. That, CPCB carried out the inspection of the unit on 22.02.2024 and 25.02.2024 and found the unit non-complying. Subsequently, in compliance to the order passed by this Hon'ble Tribunal dated 06.05.2024, CPCB issued directions to DPCC u/s 18(1)(b) of Water Act, 1974 and Air Act, 1981 vide letter dated 16.08.2024. Copy of the direction dated 16.08.2024 is enclosed herewith as ANNEXURE-1.
5. That, in pursuance to the CPCB directions, SCNs and letters were issued by DPCC to the unit vide letters dated 01.10.2024 and the CPCB was also apprised about the action taken against the unit. Thereafter, the unit submitted replies to the following actions:

- SCN for closure U/s 33(A) of Water Act, 1974 and 31(A) of Air Act, 1981
- Show Cause Notice for revocation of consent.
- SCN for imposition of EC of Rs.3,75,000/-
- Direction to the unit to not to operate the DG sets till it complies with the Direction No. 76 of CAQM.



[Handwritten Signature]

6. That, to verify the response/representation submitted by the unit, officials of DPCC carried out inspection of the unit on 05.12.2024 and it was observed that:

- Effluent Treatment Plant (ETP) installed in unit was found treating 16-18 KLD effluent discharge in violation of the condition of Consent to Operate (CTO) dated 29.08.2023 issued by DPCC having certificate No. G-33195 as the quantity of the trade effluent discharge from the unit shall not exceed 3000 Litres/Day as per CTO conditions.
- 05 Diesel Generator (DG) sets were found operational in unit (03 DG sets having 125KVA, 01 DG set having 62 KVA and 01 DG set having 250 KVA capacity), which is in violation of the CTO conditions, wherein it is mentioned that the addressee unit was permitted to operate only 02 DG sets in the unit.

7. That in compliance with the CPCB directives, DPCC issued direction for closure vide letter dated 08.01.2025, consent to operate was revoked and also imposed Environmental Compensation (EC) of Rs. 3,75,000/-, in view of the non-compliances observed by CPCB officials on 22.02.2024 and 25.02.2024 and DPCC officials observations on 05.12.2024.

That direction of closure was challenged before the Hon'ble High Court of Delhi in WP(C) No. 832/2025 by the unit. The unit has informed Hon'ble High Court that the power supply of the unit was disconnected by BSES Rajdhani Power Ltd on 16.01.2025. The Hon'ble High Court directed DPCC to inspect the site within 2 days vide its order dated 22 January 2025.



Gulati

9. That in compliance with order dated 22.01.2025 passed by Hon`ble High Court, officials of DPCC inspected the unit on 23.01.2025 and following observations were made:

- Unit found non-operational in compliance of DPCC's closure directions dated 08.01.2025.
- ETP found installed and in operational condition.
- Unit has installed inlet and outlet flow meters and maintained the logbook.
- ETP logbook maintained.
- Treated water is being used for gardening purposes.
- Unit was using 2 DG sets for electricity for their basic needs and maintained their logbook.
- Borewell is approved by CGWA, DJB & DAC for commercial purposes.

Copy of the inspection report alongwith geo-tagged photographs is enclosed herewith as ANNEXUE-2.

10. That unit has deposited the Environmental Compensation which was imposed by the DPCC. Deficiencies were removed, as observed during the inspection on 23 January 2025.

11. That the Hon`ble High Court of Delhi has disposed of the matter vide its order dated 28.01.2025 and directed DPCC to re-examine the matter, and if necessary, recall/ modify the impugned order/s dated 08.01.2025.

In view of findings/observations of the inspection dated 23.01.2025, DPCC has issued letter dated 17.02.2025 to unit to file application for Consent to Operate. Copy of the letter dated 17.02.2025 is enclosed herewith as ANNEXURE-3.



[Handwritten Signature]

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13. It is therefore requested to this Hon'ble Tribunal that the action taken report may kindly be taken on record.

[Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this ___ day of February, 2025.

[Signature]
DEPONENT



ATTESTED BY
[Signature]
NOTARY PUBLIC
GOVT. OF NCT OF DELHI

20 FEB 2025



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

No.: CM-13011/16/2024-LAW-HO-CPCB-HO

August 16, 2024

To,

The Member Secretary
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi - 110006

Delhi Pollution Control Committee
Dairy No. 150264
21 AUG 2024
MS
Sign of Receiving Officer

Subject: Directions under section 18 (1) (b) of the Water (Prevention and Control of Pollution) act, 1974, and & the Air (Prevention & Control of Pollution) Act, 1981 regarding non-compliance status of M/s Krishna Green by Mapple Gold, H 1, Pushpanjali Farms, NH-8, Link Road Dwarka, Bharthal Road, Delhi - 110061.

WHEREAS, amongst others, under section 17 of the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Board (SPCB)/Pollution Control Committee (PCC), is to plan a comprehensive programme for the prevention, control or abatement of air pollution in the State and to secure the execution thereof; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollution from various categories of industries under the Environment (Protection) Act, 1986 and the Rule framed there under; and

WHEREAS, in the Hon'ble National Green Tribunal Original Application No. 195/2023 titled "Vivek Mahna Versus Govt. of NCT of Delhi", applicant's grievance relates to use of green area and parks in village Bijwasan and Bhartal, New Delhi for holding wedding and other social functions causing air pollution and discharging sewage on open land and roads causing water pollution in the area; and

WHEREAS, Hon'ble NGT vide its order dated 11.01.2024 in the above matter, directed the following:

"...6. In the circumstances of the case, we direct the Member Secretary, CPCB to get the fresh inspection done when the function is going on and ascertain the correct position and file the report...."; and

WHEREAS, M/s Krishna Green by Mapple Gold (herein after referred as "The unit") is a Banquet Hall located at H 1, Pushpanjali Farms NH-8, Link Road Dwarka, Bharthal Road, Delhi-110061 & possesses Consent to Operate dated 29.08.2023 under Air & Water, Act issued from Delhi Pollution Control Committee (DPCC) which is valid from 26.05.2023 to 25.05.2033 and under Orange category; and

WHEREAS, a team of officials from CPCB inspected the unit on 22.02.2024 & 25.02.2024. During said inspection, following violations were observed:

1. The Effluent Treatment Plant (ETP) installed in unit for treatment of waste water generated from kitchen was found non-operational and the drainage system was found choked during the inspection. No flow meters were installed at the ETP inlet & outlet by the unit and no arrangement observed for storage of untreated water during ETP maintenance period. The logbook was also not maintained to record the ETP operation & maintenance. Other than this, information on utilization of treated water was not provided, and no documents regarding the ETP layout and capacity were provided by the unit during the inspection violating the condition of Consent to Operate (CTO) dated 29.08.2023 issued by DPCC.
2. Non-adherence to Rule 4(1) (a) of the Solid Waste Management Rules, 2016, by the unit as the unit was not segregating dry and wet waste or providing separate bins, and had failed to install a composting or bio-methanation facility as mandated by Rule 4(8) of the said rules.
3. Only two diesel generators with capacities of 250 kVA and 500 kVA are mentioned in the CTO, but a total of six diesel generators of capacities 250 kVA (2 Nos), 125 (3 Nos) and 380 kVA (01 No.) were found installed in the unit, violating CTO condition. Further all six diesel generators are found noncompliant to Direction 76 dated 29.09.2023 issued by Commission for Air Quality Management in National Capital Region and Adjoining Areas (CAQM) requiring Dual Fuel Kits or Retro-fitted Emission Control Devices (RECD). The timeline for compliance of said direction was 30.09.2023. The logbooks for the generators were also not maintained.
4. Music was being played on the DJ system beyond 10:00 PM in the open lawn area of the unit which is a violation of Rule 5(2) of Noise pollution (Regulation and Control) Rules, 2000.
5. Vehicles were parked in adjacent properties with Plot No. H-3 and H-4. However, vehicles were also parked on service road violating the guidelines mentioned in permission dated 27.04.2009 issued by MCD. Further, the documentation provided by unit indicates a parking agreement only with H-3; and

WHEREAS, as evident from the above non compliances observed by the inspection team that the Unit found non-complying w.r.t the stipulated consent conditions of PCC; and

WHEREAS, the report has been submitted to Hon'ble NGT on 07.03.2024 by CPCB and vide its Order dated 06.05.2024, Hon'ble NGT directed the following,

"...11. When once the violations have been found by the CPCB, appropriate action is also required to be taken by it by duly following the principles of 'Natural Justice'.

12. Hence, we dispose of the OA directing the Member Secretary, CPCB to take appropriate action in accordance with law against the violators by duly following the principles of natural justice and submit action taken report before the before the Registrar General of the Tribunal...."; and

NOW, THEREFORE, in exercise of the powers conferred under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981, Delhi Pollution Control Committee (DPCC) is hereby directed to take immediate necessary action against the Unit [M/s Krishna Green by Mapple Gold, H 1, Pushpanjali Farms, NH-8, Link Road Dwarka, Bharthal Road, Delhi - 110061] for violating consent conditions including levying of environmental compensation by duly following the principles of 'Natural Justice' and ensure that the unit is permitted to operate with compliance of the following:

1. Proper parking arrangements. Functions shall only be booked according to the parking capacity/parking agreement, and no vehicles are to be parked on adjacent roads or service roads.
2. Proper operation and maintenance of its Effluent Treatment Plant (ETP) and septic tank and must not discharge any untreated effluent outside the premises.
3. Installation of flow meter at the inlet and outlet of the ETP and maintain proper records for the same.
4. Having necessary arrangements for the storage of untreated water during the maintenance of the ETP, maintenance of logbook regarding the operation and maintenance of the ETP, and explore provisions regarding the utilization of treated water.
5. Adherence to the provisions of the Solid Waste Management Rules, 2016. The unit shall place a sufficient number of separate bins for waste segregation at the source and install facilities for composting or bio-methanation for the treatment of biodegradable waste.
6. Compliance with CAQM Direction No. 76 dated 29.09.2023, as amended, and other directions issued by CAQM from time to time regarding the use of DG sets in the Delhi NCR area, and also maintain logbooks for the same.
7. Compliance with the Noise Pollution (Regulation and Control) Rules, 2000.
 - a. According to Rule 5(2) of the Noise Pollution (Regulation and Control) Rules, 2000, sound-producing or musical instruments shall not be used during night-time (10:00 PM to 6:00 AM) except in closed premises.
 - b. As per Rule 5A (2), sound-emitting firecrackers shall not be burst in silence zones or during night-time.

The action taken report shall be sent to CPCB within 30 days from the date of issuance of this direction. DPCC shall also acknowledge the receipt of this direction to the CPCB within 15 days from the date of receipt.



(Bharat Kumar Sharma)
Member Secretary



Inspection Report

Annexure-2

1. Name & Address of the Unit : M/s. Krishna Green By. Maple Field
H.L. Pushpanjali Farms, NH-8 Link Road
Dwarka Bharthal Road, Banquet Halls
Delhi - 110061
2. Owner/ Partner's Name & Contact Details (Phone & E-mail) : Sh. Ashok Kumar Dussad / 981119560
3. Date of Inspection : 23/01/2025
4. Name & Designation of the Persons contacted at the industry : Sh. Manish Mungal / 9811084394
5. Kind of Industry : Banquet Halls
6. Product & Capacity : ≈ 600-800 people
7. Main Raw Materials : Foods & Beverages
8. Water Polluting : Yes/No ETP Installed : Yes/No
9. Air Pollution : Yes/No ECS Installed : Yes/No
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.) (Above R.L.) Adequate
11. Type of Fuel Used : DG Sets
12. a. Source of Water Supply : DDB/DMCD/SHED/Boiler/Tankers/Others
b. Effluent Discharge : Domestic/Trade Effluent
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into ^{DDB/MCD} clearing Trucks
13. Status of Consent (If Any) : As per HUDA
14. O.G. Set(s) (if Any) : No Capacity 1-500 KVA (non operational)
1-250 KVA A. Acoustic: Yes/No
15. Stack Height (Above G.L.) Adequate (Above R.L.)
17. Plot Area : ≈ 12000 Sqm.
18. Labour : 18-20
19. Machinery : Tandem - 06.
Gas burner - 12

18. Detail of Power Connection **96** 2 DG sets
19. Whether Unit found in Operation : Yes/No ✓
20. Status of Registration under Plastic Waste Management Rules, 2016 : NA
21. Whether Generating Hazardous Waste : Yes/No ✓
22. Details about Hazardous Waste :
- (a) Status of Authorization (if any) :
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

10

NA

Remarks (if Any)

- 1) Unit found non-operational in compliance of DPCC closure directions dated 08/01/2025.
- 2) ETP found installed and in operational condition.
- 3) Unit has installed inlet and outlet flow meters and maintain the logbook.
- 4) ETP logbook maintained.
- 5) Treated water is being used for gardening purposes.
- 6) Unit was using 2 DG for electricity for their basic needs and maintained their logbook.
- 7) Borewell is approved by CGWA, DOB & DAC for commercial purposes.

heh
23/12/2025

Siddhant Urothgoy
JEE 23/01/2025
KAMAL JEE
23/01/25
Signatures, Name & Designation of inspecting officials.

POWERICA LIMITED

A PROMISE FOR POWER

THROUGH COURIER**Ref No: PL/OT-70766/DIN/01**

Date: December 09, 2024

Regd. Office & Corp. Mktg. Office
9th Floor, Bakhtawar,
Nariman Point,
Mumbai 400 021.

Tel +91 22 6656 2525
E-mail atp@powericaltd.com
Web www.powericaltd.com
CIN : U31100MH1984PLC032825

M/s. Rising Genset India Pvt. Ltd.

J-81, 2nd Floor,

Saket,

New Delhi - 110017.

Email: risinggensetindia@gmail.com

Kind Attn : Mr. Rohit Gupta (mob. 9811660566)**Subject : Original Despatch Documents**

Reference : Your P.O.No. RGIPL/PL/NOV/2024 dated 12.11.2024
for 1no. 500 KVA DG Set

Dear Sir,


Enclosed please find following Original despatch documents:

1. Tax Inv No.192515212 dated 16.11.2024 for Rs.45,43,000/-
2. Packing List
3. Engine & Alternator Test Certificates
4. EU Declaration of Conformity
5. UK Declaration of Conformity
6. Load Test Report
7. Control Panel - Final Inspection Report
8. 'Cummins' Engine Warranty Statement
9. Pulse Ultra lite Warranty Booklet

Please find the above in order and acknowledge receipt of the same.

Thanking You.

Yours faithfully,
For **POWERICA LIMITED**


Dinesh Oberoi
SR. Vice President - Sales & Marketing
Mobile No.: 9820298929

Encl: as above





Cummins India Limited

Registered Office : Kothrud ; Pune 411 038 (India)

Engine Test Certificate

*This Is to Certify that Engine Model QSM-15-G1
serial Number 93843168 has been tested using
diesel as per ISO-3046 standard. Corrected Full Load
B.H.P. to N.T.P. conditions as per the test standard is
594 B.H.P. @ 1500 R.P.M*

Date : 14/10/2024


*Executive
Product Conformance*

15

STAMFORD

Test Certificate

FOR
 SALIENT POLE, SELF EXCITED / PMG EXCITED AND SELF REGULATED AC GENERATOR

Machine No. **N24J444997** 

Type Test has been conducted on similar design machine
 STANDARDS: Generator generally conforms to BS 5000 : Part 3,
 Tested in accordance with BS EN 60034-1/IS/IEC 60034-1
 Rotor dynamically balanced to BS ISO 1940 - 1

ROUTINE TEST CERTIFICATE FOR BRUSHLESS AC GENERATOR:

NAME: HCI544D1	AVR: AS440	AVR NO: 23390698-1479	ENCLOSURE: IP23
RATED KVA: 500	RATED VOLTS: 415	RATED AMPS: 695.6	FREQUENCY: 50
POWER FACTOR: 0.8	STR CONN: Series Star	STR WINDING: 311	DUTY: Base Continuous
PHASE: 3	WIRE: 4-Wire		
NO. OF PHASES: 3	EXC.AMPS: 2.3	AMB TEMP: 40	

FOR 3 PHASE SEQUENCE LOOKING FROM DRIVE END FOR CLOCKWISE ROTATION :U-V-W


WINDING	COLD RESISTANCE IN Ohm(+/- 10 %) AT 22°C (MAX VALUES)	INSULATION RESISTANCE (M- Ohm)	HV TEST 1.83 KV FOR 1 MIN	INSULATION CLASS
STATOR (Phase to Phase)	0.01212	2+	OK	H
ROTOR	1.904	2+	OK	H

REGULATION TEST

FREQ.	VOLTS	AMPS	KVA	PF	KW	EXC.VOLT	EXC.AMP	% LOAD
52	416.4	0.00	0.00	0.00	0.00	10	0.55	0.00
50	415	695.6	500	0.8	400	48	2.3	100.00

REGULATION = (N.L.VOLTAGE-F.L.VOLTAGE / RATED VOLTAGE)*100 = 0.34 %

Item Description: AC Generator.HC5.4.D.1.311.,1,,14.,AS440.Onan Green
 Remarks:

Date: 28-OCT-24	 Job No: 7230650-019	AUTHORISED BY Sunil P Randhawane Quality Assurance
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Certificate Of Conformity

Quality System Certification
 ISO 9001:2015

Frame Size : **HCI544D1**

Serial Number : **N24J444997**

KVA: **500**

Manufactured Date : 28-OCT-24



Scan QR code or visit on www.stamford-act.com for downloading owner manuals

Authorized By Quality Assurance: **Sunil P Randhawane**

This document is electronically generated, hence signature not required.

Print Date: 28-OCT-24

DECLARATION OF CONFORMITY



Generator
Technologies

16

This synchronous low-voltage (<1000VAC) A.C. generator is designed for incorporation into an electricity generating-set and fulfils all the relevant provisions of the following EU Directive(s) when installed in accordance with the installation instructions contained in the product documentation:


2014/35/EU	Low Voltage Directive
2014/30/EU	The Electromagnetic Compatibility (EMC) Directive
2011/65/EU	Restriction on Hazardous Substances in Electrical and Electronic Equipment (RoHS) Directive
2015/863	Delegated Directive amending Annex II of 2011/65/EU
2019/178	Delegated Directive amending Annex II of 2011/65/EU
2019/1845	Delegated Directive amending Annex II of 2011/65/EU

and that the standards and/or technical specifications referenced below have been applied:

EI IEC 61000-6-2:2019	Electromagnetic compatibility (EMC). Generic standards - Part 6-2: Immunity for industrial environments
EN IEC 61000-6-4:2019	Electromagnetic compatibility (EMC). Generic standards - Part 6-4: Emission standard for industrial environments
EN ISO 12100:2010	Safety of machinery - General principles for design - Risk assessment and risk reduction
IEC 60034-1:2017	Rotating electrical machines - Part 1: Rating and performance
ISO 8528-3:2020	Reciprocating internal combustion engine driven alternating current generating sets - Part 3: Alternating current generators for generating sets
BS 5000-3:2006	Rotating electrical machines of particular types or for particular Applications - Part 3: Generators to be driven by reciprocating internal combustion engines - Requirements for resistance to vibration
EN IEC 63000:2018	Technical documentation for the assessment of electrical and electronic products with respect to the restriction of hazardous substances

This declaration has been issued under the sole responsibility of the manufacturer. The object of this Declaration is in conformity with the relevant Union harmonization Legislation.

The name and address of authorised representative, authorised to compile the relevant technical documentation, is the Company Secretary, Cummins Generator Technologies Romania, B-dul Decebal Nr. 116A 200746 Craiova Dolj, Romania.

<p>Signed:</p>  <p>Date: 4th August 2021</p>	<p>Name, Title and Address:</p> <p>Alastair McQueen Global Technical Director Cummins Generator Technologies Romania B-dul Decebal Nr. 116A 200746, Craiova Dolj, ROMANIA</p>
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Description: HCI544D1

Serial Number: N24J444997

450-16383-7

DECLARATION OF CONFORMITY

**Generator
Technologies**

The A.C. Generator utilizes hazardous material exemptions as detailed in Annex III of EU Directive 2011/65/EU. Products carrying the following descriptions are considered to be out of scope of RoHS Directive 2011/65/EU, intended to be installed in Large Scale Fixed Installations and for installation into a predefined and dedicated location, installed and de-installed by professionals:

VI80*
VS180*
JSG 99*
JSG 114*
JSG 125*
DSG 144*

Where "*" represents any combination of letters and characters completing the specific description of the product.

450-16383-J

A synchronous low-voltage (<1000VAC) A.C. generator is designed for incorporation into an electrical generating-set and fulfils all the relevant provisions of the following UK Statutory Instrument(s) when installed in accordance with the installation instructions contained in the product documentation:


- | | |
|----------------|---|
| S.I. 2016/1101 | The Electrical Equipment (Safety) Regulations |
| S.I. 2016/1091 | The Electromagnetic Compatibility Regulations |
| S.I. 2012/3032 | The Restriction of the Use of Certain Hazardous Substances in Electrical and Electronic Equipment Regulations |
| S.I. 2019/492 | The Restriction of the Use of Certain Hazardous Substances in Electrical and Electronic Equipment (Amendment) Regulations |
| S.I. 2008/1597 | The Supply of Machinery (Safety) Regulations |

and that the standards and/or technical specifications referenced below have been applied:

- | | |
|--------------------------|--|
| BS EN IEC 61000-6-2:2019 | Electromagnetic compatibility (EMC). Generic standards - Part 6-2: Immunity standard for industrial environments |
| BS EN IEC 61000-6-4:2019 | Electromagnetic compatibility (EMC). Generic standards - Part 6-4: Emission standard for industrial environments |
| BS EN ISO 12100:2010 | Safety of machinery - General principles for design - Risk assessment and risk reduction |
| IEC 60034-1:2017 | Rotating electrical machines: Rating and performance |
| BS ISO 8528-3:2020 | Reciprocating internal combustion engine driven alternating current generating sets - Part 3: Alternating current generators for generating sets |
| BS EN IEC 63000:2018 | Technical documentation for the assessment of electrical and electronic products with respect to the restriction of hazardous substances |

This declaration has been issued under the sole responsibility of the manufacturer. The object of this Declaration is in conformity with the relevant UK Legislation.

The name and address of authorised representative, authorised to compile the relevant technical documentation, is the Company Secretary, Cummins Generator Technologies, Fountain Court, Lynch Wood, Peterborough, UK. PE2 6FZ.

<p>Signed:</p>  <p>Date: 4th August 2021</p>	<p>Name, Title and Address:</p> <p>Alastair McQueen Global Technical Director Cummins Generator Technologies Fountain Court, Lynch Wood Peterborough, UK PE2 6FZ</p>
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Description: HCI544D1

Serial Number: N24J444997

DECLARATION OF CONFORMITY

Generator
Technologies

The A.C. Generator utilizes hazardous material exemptions as detailed in Annex III of S.I. 2012/2032

Products carrying the following descriptions are considered to be out of scope of S.I. 2012/2032, intended to be installed in Large Scale Fixed Installations and for installation into a pre-defined and dedicated location, installed and de-installed by professionals:

LVI80*
LVS180*
DSG 99*
DSG 114*
DSG 125*
DSG 144*

Where "*" represents any combination of letters and characters completing the specific description of the product.

450-16383-J

POWERICA LIMITED
LOAD TEST REPORT
 LTR/FR/01



A PROMISE FOR POWER
 DATE : 16-11-2024
 ALTERNATOR MAKE : STAMFORD
 ALTERNATOR MODEL : HCI544D1
 ALTERNATOR SR NO : N24J444997

ENGINE MAKE : CUMMINS
 ENGINE MODEL : QSM15-G1
 ENGINE SR NO : 93843168
 NEL SR NO : 01/PAM1/2410355

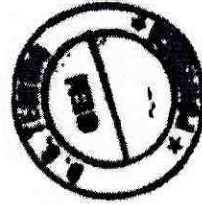
KW : 400

KVA : 500

Time	Genset L1-L2 RMS Voltage (V)	Genset L2-L3 RMS Voltage (V)	Genset L3-L1 RMS Voltage (V)	Genset L1 RMS Current (A)	Genset L2 RMS Current (A)	Genset L3 RMS Current (A)	Genset Total kVA (kVA)	Genset Total kW (kW)	Genset Total Exported kWh (kWh)	Average Genset Frequency (Hz)	Average Engine Speed (rpm)	Oil Pressure (kPa)	Coolant Temperature (degC)	Oil Temperature (degC)	Battery Voltage (V)	Genset Average Power Factor	Genset Total KW Percent (%)
15:08.649	415	416	415	0	0	0	0	0	0.5	50.01	1503	295.8	37	34.313	28.1	0	0
16:08.675	415	416	415	0	0	0	0	0	0.5	50	1503	291.6	42	40.281	28.1	0	0
17:08.711	415	416	415	0	0	0	0	0	0.5	50	1498	291.6	47	45.75	28.1	0	0
18:08.763	415	416	415	0	0	0	0	0	0.5	50	1500	288.2	51	50.438	28.1	0	0
19:08.775	415	416	415	27.76	27.42	27.52	19.8	15	0.5	50	1495	288.2	56	54.813	28.1	0.75	4
20:08.799	416	416	415	143.39	142.3	141.45	102.5	101.5	1.9	49.99	1501	284.1	64	59.75	28.2	0.99	25
1:08.839	416	416	415	143.44	142.36	141.53	102.6	101.7	3.6	50.01	1500	284.1	72	66.406	28.2	0.99	25
2:08.873	416	416	415	143.4	142.33	141.52	102.6	101.7	5.3	50.02	1494	288.2	79	72.5	28.2	0.99	25
3:08.918	416	417	416	290.53	275.6	275.83	202.5	201.8	8.2	50	1500	288.2	88	79.188	28.2	1	50
4:08.943	416	417	416	290.41	275.47	275.76	202.4	201.7	11.6	50.01	1506	288.2	86	83.938	28.1	1	50
5:08.954	416	417	416	290.19	275.3	275.52	202.3	201.8	14.9	50.01	1507	288.2	85	87.813	28.2	1	50
6:08.964	417	417	416	417.69	414.97	419.94	301.3	300.8	19.1	49.99	1488	279.9	86	90.406	28	1	75
7:08.985	417	417	416	416.74	414.37	419.63	301	300.3	24.1	50	1488	279.9	86	94	28.2	1	75
8:09.032	417	417	416	416.75	414.64	419.87	301.1	300.6	29.2	50	1497	279.9	86	96.625	28	1	75
9:09.125	417	418	417	555.99	555.31	559.42	402.5	402.1	35.6	50.01	1505	279.9	87	99.063	28.2	1	101
10:09.171	417	418	417	556.07	555.29	559.16	402.4	401.9	42.3	49.99	1495	279.9	87	100.84	28.2	1	101
11:09.209	417	418	417	556.19	555.32	559.88	402.7	402.2	49	50	1505	279.9	87	102.16	28.2	1	101
12:09.230	417	418	417	556.3	555.35	559.86	402.8	402.3	55.7	50	1502	279.9	87	102.25	28.2	1	101
13:10.760	418	418	417	556.17	555.55	559.87	402.8	402.5	62.5	50.02	1503	279.9	87	102.69	28.2	1	101

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Time	Genset L1-L2 RMS Voltage (V)	Genset L2-L3 RMS Voltage (V)	Genset L3-L1 RMS Voltage (V)	Genset L1 RMS Current (A)	Genset L2 RMS Current (A)	Genset L3 RMS Current (A)	Genset Total kVA (kVA)	Genset Total kW (kW)	Genset Total Exported kWh (kWh)	Average Genset Frequency (Hz)	Average Engine Speed (rpm)	Oil Pressure (kPa)	Coolant Temperature (degC)	Oil Temperature (degC)	Battery Voltage (V)	Genset Average Power Factor	Genset Total kW Percent (%)
34:09.546	417	418	417	556.18	555.54	559.94	402.8	402.3	69.1	49.99	1505	279.9	87	103.09	28	1	101
35:09.337	418	418	417	556.42	555.73	560.11	403	402.6	75.8	50.01	1496	279.9	87	103.41	28.2	1	101
36:09.349	418	418	417	556.65	555.86	560.42	403.2	402.8	82.5	50.02	1496	279.9	87	103.75	28.2	1	101
37:09.400	418	418	417	556.36	555.44	560.01	402.9	402.7	89.2	50.02	1502	279.9	87	104	28.2	1	101
38:09.536	418	418	417	556.35	555.61	560.02	402.9	402.7	95.9	50	1487	279.9	87	104.28	28.2	1	101
39:09.473	418	418	417	556.49	555.74	560.17	403.1	402.7	102.7	50	1505	279.9	87	104.47	28.1	1	101
40:11.018	418	419	417	615.8	602.66	607.73	440.6	439.9	109.7	49.99	1498	279.9	87	104.69	28.2	1	110
41:09.599	418	418	418	615.44	602.15	607.51	440.3	439.8	117	50	1493	279.9	88	105.41	28.1	1	110
42:09.573	418	418	418	615.61	602.28	607.54	440.4	439.9	124.4	49.99	1498	279.9	87	105.75	28.2	1	110
43:09.627	418	418	418	615.79	602.37	607.47	440.5	439.9	131.7	50	1501	279.9	87	106.06	28.1	1	110
45:07.237	416	417	416	27.54	27.3	27.4	19.8	14.9	137.6	50	1500	279.9	85	105.38	28.2	0.76	4
45:14.531	416	417	416	27.57	27.28	27.35	19.8	14.9	137.7	50	1499	279.9	84	102.88	28.3	0.76	4
45:23.217	416	417	416	0	0	0	0	0	137.7	50.22	1505	279.9	84	102.41	28.2	0	0
45:28.170	416	417	416	0	0	0	0	0	137.7	50	1499	288.2	84	102.13	28.2	0	0
45:33.181	416	417	416	0	0	0	0	0	137.7	49.99	1501	288.2	84	101.78	28.2	0	0
45:38.164	416	417	416	0	0	0	0	0	137.7	50.01	1503	288.2	84	101.41	28	0	0



TESTED BY : VISHWANATHA R M

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Sales Challan

Greenshield Enviro

Corporate office - Best Business Park,, Plot No. P-2, Unit No. 611,
Netaji Subhash Palace, Pitampura, Near Fun Cinema, New Delhi-110034

CIN : 059863300000374

Tel. : 011-43464335 email : accounts@greenshieldenviro.com

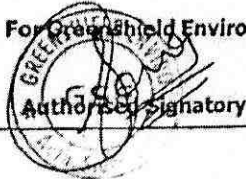
23

Party Details :
Krishna Greens by Mapple Gold
Dwarka Bijwasan Road

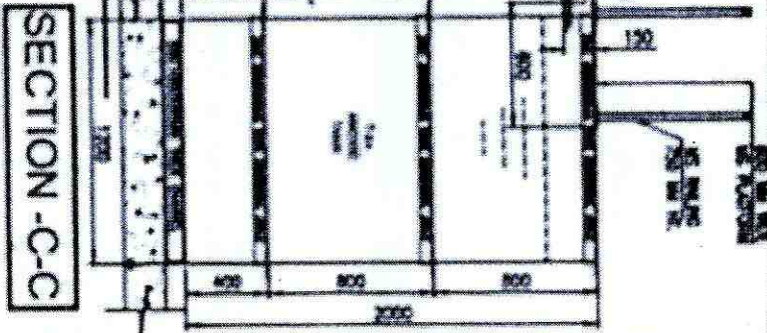
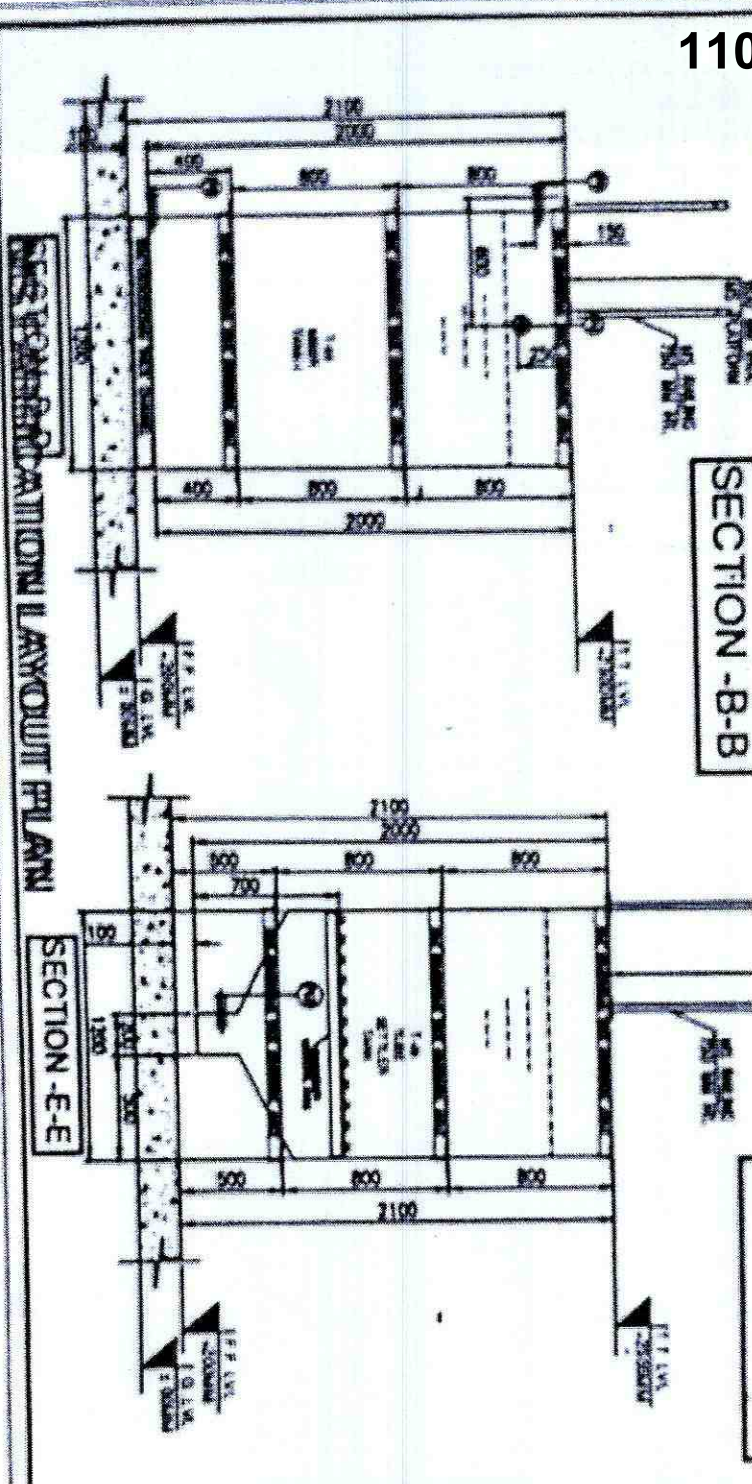
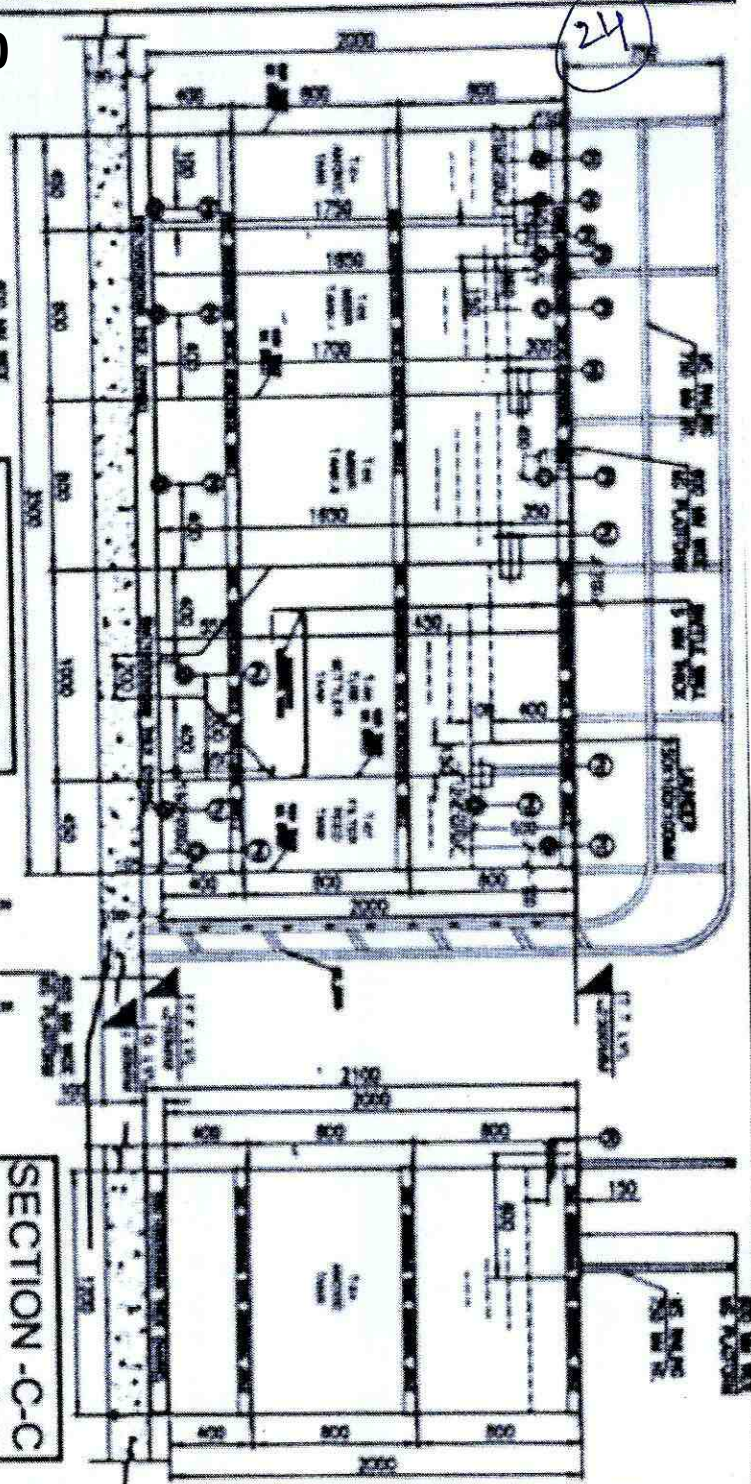
No. : 23
Dated : 09-11-2024
GR/RR No. :
Transport : Ansari
Vehicle No. :
Station :

S.N.	Description of Goods	Qty.	Unit
1.	Flow Meter	2.00	Pcs.
Grand Total		2.00	Pcs.

For Greenshield Enviro
Authorised Signatory



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PURDIE & HOLES DETAIL

NO.	DESCRIPTION	QTY	UNIT	REMARKS
1-1	CONCRETE	11	SQ. METERS	62.2
1-2	REINFORCING BARS	11	NO. OF BARS	62.2
1-3	FORMWORK	11	SQ. METERS	62.2
1-4	PAINT	11	SQ. METERS	62.2
1-5

GENERAL NOTES:-

- ALL DIMENSIONS ARE IN mm.
- ALL DIMENSIONS, ON DESIGN, INCLUDING DIMENSIONS OF CURB.
- ALL MATERIAL / EXISTING SAMPLES OF RCC SHALL BE PROVIDED WITH NO CONC'S OF SPORT MADE BY CLIENT / OUR CONTRACTOR.

NO.	DESCRIPTION	QTY	UNIT	REMARKS
1-1	CONCRETE	11	SQ. METERS	62.2
1-2	REINFORCING BARS	11	NO. OF BARS	62.2
1-3	FORMWORK	11	SQ. METERS	62.2
1-4	PAINT	11	SQ. METERS	62.2

Greenfield Limited

UNIT NO 811, 8TH FLOOR, BEST BUSINESS PARK
 PLOT NO P-2, NETAJI SUBHASH PLACE, PITAMPURA
 NEW DELHI
 DT: DELHI-110084

PROJECT NAME: LAYOUT PLAN WITH SECTION DRAWING

3 FIELD MARKS

DO-3-42D-1108-002



Log Book of Solid Waste Management

As per notification of Solid Waste Management Rules 2016 By Ministry of Environment, Forest & Climate Change, Govt. of India

Company Name Kalshana Green Ry Waste Gold Mt. Bishwanari

Date

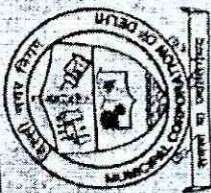
Address Fateh N.H. 8 / Link Road

WASTE LOG BOOK FACILITY

Date	Time	Recorded by	Waste Qty (KGS)	Waste Generation Source	Biodegradable, Wet Waste & Garden Waste (KGS)	Non-Biodegradable (KGS)	Other Waste (KGS)	Treatment of Organic Waste into Compost (KGS)	Qty of Compost Generated (KGS)
24/11/24	10:00 am	Eldra Arjuna	25 kg	22/11/24	20 kg + 5 kg	NIL	NIL	2 1/2 kg	2 1/2 kg
26/11/24	10:30 am	"	25 kg	"	18 kg + 7 kg	2 kg	do	2 1/2 kg	2 1/2 kg
27/11/24	9:30 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
29/11/24	09:00 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
01/12/24	9:30 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
03/12/24	10:00 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
04/12/24	10:30 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
06/12/24	9:00 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
07/12/24	9:30 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
09/12/24	9:45 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
11/12/24	9:15 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
15/12/24	9:00 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
03/01/25	10:00 am	"	20 kg	"	15 kg + 5 kg	"	"	2 kg	2 kg
16/01/25	10:00 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
17/01/25	9:10 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg
09/01/25	9:30 am	"	25 kg	"	20 kg + 5 kg	"	"	2 1/2 kg	2 1/2 kg

Note: If donating food to a food bank, record all food donations on the waste logbook immediately prior to donation for placing in the donation holding area.

Best Destination for Waste Tick
 Reduce Compost Other Reuse (e.g. charity)
 Biodegradable Non-Biodegradable Garden waste Other waste



M/S DELHI WASTE MANAGEMENT NAJAFGARH PVT. LTD.



(Behtar Kal Ke Liye)

(A PPP Project between Municipal Corporation of Delhi and DWMN)

F-27/2, OKHLA INDUSTRIAL AREA, PHASE-2, NEW DELHI - 110020

INVOICE

DATE: 22/01/25

S. No 11107

Bill to :

Krishna Greens by Maple Gold
H-1 Puspajali Jans Dwarika Link Road New Delhi - 110061

Address :

Description of Services Provided

Month/Period	Rate/per Month (in Rs.)	Tax (in Rs.)	Total Amount (in Rs.)
Nov-24 To Jan 25	15000 X 3		15000

NEFT / AXOICO 2233472971

Total Amount in words (in Rs.)

Fifteen thousand only

[Signature]
Authorised Signatory

Note: Net Banking/UPI/Cheque should be in favour of Commissioner, SDMC User Fee (NGZ)

Account Name : Commissioner, SDMC User Fee (NGZ)

Account No. : 39583996675

IFSC Code : SBIN0000631

Bank Name : State Bank of India, Chandani Chowk



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER (SDW)-NW
KESHOPUR STP, NEW DELHI-110018
Email:- eesdw0@gmail.com

Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

LICENCE FOR COLLECTION AND TRANSPORTATION OF SEPTAGE

In accordance with all the terms and conditions of the By-laws/ Regulations the special license conditions accompanying this license and applicable rules, laws of Government of N.C.T. of Delhi & further approval of the Competent Authority, permission is hereby granted to:

NAME OF LICENSEE :- M/s. Global Eco Engineering

ADDRESS :- Pz-9, P. block, New Rohumbura, Najafgarh Delhi-110037

Model No. :- TRTA SFC 709 38 BSIV

Type of Vehicle :-

Vehicle Registration No. :- DL 11 AD 2812

For the disposal of septage from septic tank at the Designated SPS's of D.J.B.

This license is based on information provided in the Septage Transporter license application. This license is effective for the period set forth below, may be suspended or revoked for Condition of Non Compliance and is not transferable. The original license shall be kept on file in the Licensee's office. A copy of this license shall be carried in every registered vehicle used by the Licensee.

EFFECTIVE DATE :- 11/10/2021

EXPIRATION DATE :- 10/10/2026

License is liable to be cancelled in case of violation of any Acts, Rules and Regulations relating to the operation of Septage System or in cases of Safety protocols not being adhered to or in case of non-permitted disposals.

Satan
SIGNATURE/ STAMP OF
ISSUING AUTHORITY

S. C. VASHISTHA
Chief Engineer (SDW)-NW

WWTB Keshopur
New Delhi



KPG4705F3ZE

TAX INVOICE

Mob.: 9355170055
9355160055

GLOBAL ECO ENGINEERING

SHOP NO. 24, 13/5, RAJASTHAN HIGHWAY SERVICE STATION, OLD DELHI-GURGAON
ROAD KAPASHERA NEW DELHI-37
Email: globalecoengineering@gmail.com

Name: Krishna Green
 Address:
 State/Code:
 PARTY GSTIN:
 Invoice No. 679
 Date: 05/01/2025
 P.O. No.

No.	Particulars	HSN/SAC Code	Qty.	Rate	Rs. Amount	P.
	Bill for providing cleaning services of septic tank.	9941				
	10/10/24 —		02			
	02/11/24 —		01	1500	7500	
	20/11/24 —		02			
Taxable Value					7500	
SGST@.....9.....%					675	
CGST@.....9.....%					675	
IGST@.....—.....%					—	
Grand Total					8850	

Total Invoice Value (In Words): Eight Thousand Eight Hundred and fifty only.

Receiver Signature
S.O.E

BANK DETAIL-
HDFC BANK OPP. POLICE STATION
KAPASHERA NEW DELHI-37
A/C: 50200032929487
IFSC CODE:HDFC0001670

For GLOBAL ECO ENGINEERING
[Signature]
Authorised Signatory

UJPG4705F3ZE

TAX INVOICE

29

Mob.: 9355170055
9355180055

GLOBAL ECO ENGINEERING

SHOP NO. 24, 13/5, RAJASTHAN HIGHWAY SERVICE STATION, OLD DELHI-GURGAON
ROAD KAPASHERA NEW DELHI-37

Email: globalecoengineering@gmail.com

Customer Name: Krishna Green

Address:

State/Code:

PARTY GSTIN:

Invoice No. 680

Date 11/01/2025

P.O. No.

S.No	Particulars	HSN/SAC Code	Qty.	Rate	Rs.	Amount	P.
	Bill for Providing cleaning services of septic tank.	99941					
	04/12/24		02				
	23/12/24		02	1500		7500	
	10/01/25		01				
Taxable Value						7500	
SGST@.....9.....%						675	
CGST@.....9.....%						675	
IGST@.....-.....%						-	
Grand Total						8850	

Total Invoice Value (In Words): Eight Thousand Eight Hundred and Fifty only

Receiver Signature

BANK DETAIL-
HDFC BANK OPP. POLICE STATION
KAPASHERA NEW DELHI-37
A/C: 50200032929487
IFSC CODE: HDFC0001670

For GLOBAL ECO ENGINEERING

[Signature]
Authorized Signatory

&O.E

KRISHNA GREEN FARM LOG BOOK-250 KVA DG SET
MONTH JAN 2025

S.NO.	START TIME	READING START	STOP TIME	READING STOP	TOTAL RUNNING HRS	SIGN
1	01-01-25	—	—	—		
2	02-01-25	706.00	12.PM	710	4.0	✓
3	03-01-25	—	—	—		
4	04-01-25	—	—	—		
5	05-01-25	—	—	—		
6	06-01-25	—	—	—		
7	07-01-25	—	—	—		
8	08-01-25	—	—	—		
9	09-01-25	—	—	—		
10	10-01-25	—	—	—		
11	11-01-25	—	—	—		
12	12-01-25	—	—	—		
13	13-01-25	—	—	—		
14	14-01-25	—	—	—		
15	15-01-25	710.0	4PM	712.0	2.0	✓
16	16-01-25	712.0	2.A.M	720.0	8.0	✓
17	17-01-25	720.0	10.PM	724.0	4.0	✓
18	18-01-25	724.0	10.PM	728.0	4.0	✓
19	19-01-25	728.0	10.PM	732.0	4.0	✓
20	20-01-25	732.0	10.PM	736.0	4.0	✓
21	21-01-25	736.0	10.00PM	740.0	4.0	✓
22	22-01-25	740.0	10.00PM	744.3	4.3	✓
23	23-01-25	744.3				
24	24-01-25					
25	25-01-25					
26	26-01-25					
27	27-01-25					
28	28-01-25					
29	29-01-25					
30	30-01-25					
31	31-01-25					

KRISHNA GREEN FARM LOG BOOK-250 KVA DG SET
MONTH DEC 2024

NO.	START TIME	READING START	STOP TIME	READING STOP	TOTAL RUNNING HRS	SIGN
1	01-12-24	—	—	—		
2	02-12-24	676	12.AM	682	6.0	h2
3	03-12-24	—	—	—		
4	04-12-24	—	—	—		
5	05-12-24	682	2.AM	690	8.0	h2
6	06-12-24	—	—	—		
7	07-12-24	690	1AM	697	7.0	h2
8	08-12-24	697	5PM	7.00	3.0	h2
9	09-12-24	—	—	—		
10	10-12-24	—	—	—		
11	11-12-24	—	—	—		
12	12-12-24	—	—	—		
13	13-12-24	—	—	—		
14	14-12-24	700	2AM	706	6.0	h2
15	15-12-24	—	—	—		
16	16-12-24	—	—	—		
17	17-12-24	—	—	—		
18	18-12-24	—	—	—		
19	19-12-24	—	—	—		
20	20-12-24	—	—	—		
21	21-12-24	—	—	—		
22	22-12-24	—	—	—		
23	23-12-24	—	—	—		
24	24-12-24	—	—	—		
25	25-12-24	—	—	—		
26	26-12-24	—	—	—		
27	27-12-24	—	—	—		
28	28-12-24	—	—	—		
29	29-12-24	—	—	—		
30	30-12-24	—	—	—		
31	31-12-24	—	—	—		

KRISHNA GREEN FARM LOG BOOK-250 KVA DG SET
MONTH NOV 2024

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S.NO.	START TIME	READING START	STOP TIME	READING STOP	TOTAL RUNNING HRS	SIGN
1	01-11-24	—	—	—		
2	02-11-24	—	—	—		
3	03-11-24	—	—	—		
4	04-11-24	—	—	—		
5	05-11-24	—	—	—		
6	06-11-24	—	—	—		
7	07-11-24	—	—	—		
8	08-11-24	—	—	—		
9	09-11-24	—	—	—		
10	10-11-24	—	—	—		
11	11-11-24	—	—	—		
12	12-11-24	—	—	—		
13	13-11-24	—	—	—		
14	14-11-24	—	—	—		
15	15-11-24	—	—	—		
16	16-11-24	—	—	—		
17	17-11-24	—	—	—		
18	18-11-24	—	—	—		
19	19-11-24	—	—	—		
20	20-11-24	C33	5PM	634.00	1.0	✓
21	21-11-24	—	—	—		
22	22-11-24	—	—	—		
23	23-11-24	634.0	2.AM	642.0	8.0	✓
24	24-11-24	—	—	—		
25	25-11-24	642.0	2.AM	649.5	7.5	✓
26	26-11-24	649.5	2.AM	657.1	7.6	✓
27	27-11-24	—	—	—		
28	28-11-24	—	—	—		
29	29-11-24	657.0	3AM	676.0	9.0	✓
30	30-11-24	—	—	—		



AUTOMOTO
YOUR GREEN FUTURE

33

To
KUBER SALES AGENCIES
152, OUT SIDE DELHI GATE G.T. ROAD, GHAZIABAD
UTTAR PRADESH, 2001001

Date: 10/10/24

Kind Attention: Mr Om Prakash Ahuja

Subject: - Dealership of Automoto's ICAT & CPCB approved RECD.

Sir,

We Automoto, hereby appoint M/s. Kuber Sales Agencies as our Authorized Dealer for the product of Automoto's ICAT & CPCB approved RECD.

The Dealer has the rights to market, sales, distribute, service and appoints the sub-dealers of the product, in all models of RECD and types of gensets in the said territory/zone. This authorization is valid for the period of 1 year from Oct 24 to Oct 2025; renewable of the authorization for dealership, after the period of 1 year with mutual consent.

If in future, Automoto tie-up with an OEM, then the Dealer has to purchase RECD from the OEM.

We wish you all success in the business expedition.

For, Automoto Genset Solutions LLP



Note:-

- * The validity of this authorization is subject to agreement to be signed between the parties within 30 days from the date of issuing of this letter.
- *The above authorization is subject to performance, and any of the parties can withdraw within 30 days of notice period.
- *Company will not entertain any financial discrepancies between the dealers and customers
- *The courts in Delhi shall have exclusive jurisdiction to entertain and try any and all disputes in relation to this letter

AUTOMOTO GENSET SOLUTIONS LLP

• B-9/2, Phase-1, Badli Industrial Area, Delhi-110042

• www.automotosolutions.com • info@automotosolutions.com

• 93135 24499, 79823 49621

PAN No. : AABFK1285A
GSTIN No. : 09AABFK1285A1ZQ

Mobile : 9958509511
Email : kubersalesagencies@gmail.com

24

KUBER SALES AGENCIES

Certificate of Installation

We are authorized dealer of Automoto's ICAT and CPCB approved RECD. This is to certify that we have installed the RECD of Automoto Company at the following location:


Location:

Krishna Greens by Mapple Gold
Block H-1, Dwarka

- 1 Engine Number: 22H84539746
Model: QSB6.7 G17
Rating Power: 229 KW
Date of Installation: 21st October, 2024

The installation was carried out as per the required standards and specifications, ensuring optimal performance and functionality of the DG set.

For Kuber Sales Agencies


KUBER SALES AGENCIES
G.T. Road, DLF Gate,
GHAZIABAD

HEAD OFFICE : G.T. ROAD, (NEAR DELHI GATE), GHAZIABAD - 201 001 (U.P.)

PAN No. : AABFK1285A
GSTIN No. : 09AABFK1285A1ZQ

Mobile : 9958509511
Email : kuber-sales-agencies@gmail.com

KUBER SALES AGENCIES

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Date of Installation: 21st October, 2024

The installation was carried out as per the required standards and specifications, ensuring optimal performance and functionality of the DG set.

For Kuber Sales Agencies


KUBER SALES AGENCIES
G.T. Road, Delhi Gate,
GHAZIABAD



AUTOMOTO
YOUR GREEN FUTURE

86

Date: 10/10/24

To
KUBER SALES AGENCIES
152, OUT SIDE DELHI GATE G.T. ROAD, GHAZIABAD
UTTAR PRADESH, 2001001

Kind Attention: Mr Om Prakash Ahuja

Subject: - Dealership of Automoto's ICAT & CPCB approved RECD.

Sir,

We Automoto, hereby appoint M/s. Kuber Sales Agencies as our Authorized Dealer for the product of Automoto's ICAT & CPCB approved RECD.

The Dealer has the rights to market, sales, distribute, service and appoints the sub-dealers of the product, in all models of RECD and types of gensets in the said territory/zone. This authorization is valid for the period of 1 year from Oct 24 to Oct 2025; renewable of the authorization for dealership, after the period of 1 year with mutual consent.

If in future, Automoto tie-up with an OEM, then the Dealer has to purchase RECD from the OEM.

We wish you all success in the business expedition.

For, Automoto Genset Solutions LLP



Note:-

- * The validity of this authorization is subject to agreement to be signed between the parties within 30 days from the date of issuing of this letter.
- *The above authorization is subject to performance, and any of the parties can withdraw within 30 days of notice period.
- *Company will not entertain any financial discrepancies between the dealers and customers
- *The courts in Delhi shall have exclusive jurisdiction to entertain and try any and all disputes in relation to this letter

AUTOMOTO GENSET SOLUTIONS LLP

• B-9/2, Phase-1, Badli Industrial Area, Delhi-110042

• www.automotosolutions.com • info@automotosolutions.com

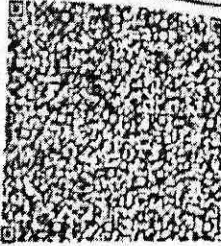
• 93135 24499, 79823 49621

Post
JAKSON

37

(Duplicate for Transporter)

Tax Invoice

Name Address	Jakson Limited PLOT NO 5-A TO 10-A & 6-B, KATHUA	Invoice No Invoice Date SO No SO Date	: 1190522100869 : 28.10.2022 : 81084228 : 27.10.2022	
State Code	01 (Jammu and Kashmir)	Transporter	S S FORWARDERS P.L	
Our Ref. No	91117564	LR No	: 27740	
GSTIN/UIN	01AAACJ3347C127	LR Date	: 28.10.2022	
PAN	AAAC25347C	Vehicle No	: JK08E 8064	
Customer PO Customer PO Date Currency	TGE-REGD/19-20-003 27.10.2022 INR	EWB No EWB Date Place of Supply	 : Delhi(07)	

Billed to Name & Address	: 10036595 TARA GUNSET ENGINEERS (REGD.) JI-124, KAMILA NAGAR, DELHI, Delhi, India, 110007, Ph-01147041298 / 9911460006	Shipped to Name & Address	: 70030502 ROYAL HOSPITALITY, H-1, PUSHPANJALI FARM, NH-8 DWARKA LINK ROAD, BUWASAN, DELHI, Delhi, India, 110061, Ph-9810058305 / 9810058305
Email	: taragunsets@gmail.com	Email	: taragunsets@gmail.com
State	: Delhi	State	: Delhi
State Code	: 07	State Code	: 07
GSTIN/UIN	: 07AAJFT8968K128	GSTIN/UIN	: -
PAN	: AAJFT8968K	PAN	: -

Sl. No.	Description of Goods	HSN/SAC	Qty.	UOM	Rate	Discount	Taxable value	Taxes	
								Rate (%)	Amount
1	11002511 GENERATING SET-SDS SDSILMP 250 KVA - QSD6 J-G17 DIESEL 3PH MHP CPCH II DIESEL GENERATING SET 250 KVA / 2000 KW ELECTRIC GENERATING SET SILENT TYPE CONSISTING OF COMPONENTS AS PER CHALLAN ENCLOSED Marine Cargo Open Policy covered under 'Tata AIG General Insurance Company Limited. Policy No.: 0661091182 01 Dated 01.04.2022 - 31.03.2023 (Sr No. CJK-22100734 Engine Sr No. 84539746)	85021200	1.000	NOS	1,355,000.00	0.00	1,355,000.00		
							IGST	18.00	243,900.00
	Total					0.00	Total IGST		243,900.00

PAID
Date.....27/10/22.....
Bank.....HDFC Royal.....
Cheque No. 000011.....
Rs. 1548900/-

Head Office: Jakson Limited, A-43, Hoakery Complex, Phase-2, NOIDA 201303, Email: info@jakson.com, Website: www.jakson.com
Registered Office: JAKSON LIMITED, A-626, 6th FLOOR, DLP TOWER-A, JASOLA, New Delhi, 110025, CIN: U74899DL1997PLC088808



ESTIMATE

"Jai Mata Di"


 Mob. : 9810294204
 9560009434
 9560009433

LUCKY GENERATOR WORKS

Sale, Service & Rent

Specialist in : Diesel Generator, Kirlosker, Shaktiman,
 Leyland, Cummins & Allinor Winding

15 KVA to 1000 KVA

10/173, Dakshinpuri Extension, New Delhi-110062

Ref. No..... The Krishna

Dated..... 23/01/25

Green farm House

H 1 Pushpanjali farm

House Dwarka Link Road

New Delhi

① 500 KVA Silent
 Duset on hire
 Basis - 150,000/-

② Transportation
 charges for one
 side of 500 KVA
 Duset - 8000/-

Total ⇒

158000/-

POWERICA LIMITED

A PROMISE FOR POWER

THROUGH COURIER

Ref No: **PL/OT-70766/DIN/01**
Date: December 09, 2024

Regd. Office & Corp. Mktg. Office:
9th Floor, Bakhtawar,
Nariman Point,
Mumbai 400 021.

Tel +91 22 6656 2525
E-mail alp@powericaltd.com
Web www.powericaltd.com
CIN : U31100MH1984PLC032825

M/s. Rising Genset India Pvt. Ltd.
J-81, 2nd Floor,
Saket,
New Delhi - 110017.
Email: risinggensetindia@gmail.com

Kind Attn : **Mr. Rohit Gupta (mob. 9811660566)**

Subject : Original Despatch Documents

Reference : Your P.O.No. RGIPL/PL/NOV/2024 dated 12.11.2024
for 1no. 500 kVA DG Set

Dear Sir,


Enclosed please find following Original despatch documents:

1. Tax Inv No.192515212 dated 16.11.2024 for Rs.45,43,000/-
2. Packing List
3. Engine & Alternator Test Certificates
4. EU Declaration of Conformity
5. UK Declaration of Conformity
6. Load Test Report
7. Control Panel - Final Inspection Report
8. 'Cummins' Engine Warranty Statement
9. Pulse Ultra lite Warranty Booklet

Please find the above in order and acknowledge receipt of the same.

Thanking You.

Yours faithfully,
For **POWERICA LIMITED**


Dinesh Oberoi
SR. Vice President - Sales & Marketing
Mobile No.: 9820298929

Encl: as above

Offices at : Ahmedabad, Bangalore, Belapur, Chatrapati Sambhajnagar, Chennai, Coimbatore, Goa, Gurgaon, Kochi, Kothapur, Mumbai,
Madurai, Mysore, Nagpur, Nashik, Pune, Secunderabad, Rajahmundry, Vijaywada, Vishakapatnam
Regd. Office : 9th Floor, Bakhtawar, Nariman Point, Mumbai 400 021 • Tel+91 22 6656 2525



TAX INVOICE
SUBJECT TO BANGALORE JURISDICTION

POWERICA LIMITED
31st KM Bommarahalli Village, Tumkur Road, Hejjamangala Taluk, Bengaluru, KARNATAKA 562123
FACTORY Phone No: 9611671123, 7304555190, 086-27724994/995997 CIN No: U31100MH1994PLC032825
Customer PO No.: RGIPL/PL/NOV/2024 Date: 12-11-2024

POWERICA
Original for Recipient / || Date for Transporter / || Triplicate for Supplier / || Extra Copy

GSTIN : 29AAACP3812E1ZP IEC No: 0389015806
State Code : 29 PAN No: AACP3812E
INVOICE NO: 182515212 DATE: 16-NOV-24

DETAILS OF RECEIVER/BILLED TO:
RISING GENSET INDIA PRIVATE LIMITED
J-81, 2ND FLOOR,
SAKET,
NEW DELHI -110017
India

DETAILS OF CONSIGNEE/SHIPPED TO:
RISING GENSET INDIA PRIVATE LIMITED
J-81, 2ND FLOOR,
SAKET,
NEW DELHI -110017
India

Invoice Type - B2B PAN NO: AAKCR2824A
GST NO: 07AAKCR2824A1ZP STATE CODE: 07

SI. No.	NAME OF THE PRODUCT/SERVICE	HSN /SAC	UOM	QTY	RATE	AMOUNT	TAXABLE AMOUNT	CGST Rate	CGST Amount	SGST/IGST Rate	SGST/IGST Amount	IGST Rate	IGST Amount	TOTAL
1	ELECTRIC GENERATING SET - CP/CB 44-500 KVA (CUSTOMISED) DG SET SR. NO.: 1901048068 Engine SR. NO.: 93843168 Alternator SR. NO.: N24J444997 PANEL NO.: 01/PAM1/2410355	85021310	NOS	1	3850000	3,850,000.00	3,850,000.00	0.00	0.00	0.00	0.00	0.00	0.00	4,543,000.00
Total						3,850,000.00	3,850,000.00							3,850,000.00
						Total Amount Before Tax							693,000.00	
						IGST							693,000.00	
						Tax Amount							4,543,000.00	

DETAILS OF GST PAID ON ADVANCE
Adv. Receipt Number | Adv. Receipt Amount | Adv. Date | Adv. Tax | Adv. Tax Amount

Total adv: _____
AMOUNT IN WORDS: Forty-Five Lakhs Forty-Three Thousand Rupees Only
TRANSPORTATION MODE: MUKUND ROADLINES PVT. LTD
LF NO: _____
VEHICLE NOS: _____

Notes: 1 PKG.

DARSHAN Y M
Digitally signed by DARSHAN Y M
Date: 2024.11.16 13:04:49 +05'30'
Authorised Signature
For POWERICA LIMITED

POWERICA LIMITED
Bangalore

Certified that the Particular given are true & correct
For POWERICA LIMITED

Interest @ 24% per annum will be charged if this bill is not paid within 15 days

POWERICA LIMITED		POWERICA	
31st KM, TUMKUR ROAD, NELAMANGALA TALUK, BANGALORE RURAL DIST 562 123			
PACKING LIST			
PACKING LIST FOR INVOICE NO		DATED :16-11-24	RATING : 500 KVA
CUSTOMER		CONSIGNEE	
RISING GENSET INDIA PVT. LTD.			
ENGINE			
MAKE	CUMMINS	DOCUMENTS	
MODEL	QSM15-G1	MAINTENANCE MANUAL	YES / NO
SI.No.	93843168	TEST CERTIFICATE	YES / NO
COOLING SYS	RADIATOR	SPARE PARTS BOOK	YES / NO
SILENCER PART NO	61711352 (FITTED)		
SILENCER QTY	1 NO		
ALTERNATOR			
FRAME	HCIS44D1 .	DOCUMENTS	
MAKE	STAMFORD	MAINTENANCE MANUAL	YES / NO
KVA	500 KVA	TEST CERTIFICATE	YES / NO
SI.No.	N24J444997	SPARE PARTS BOOK	YES / NO
CONTROL PANEL			
TYPE		DOCUMENTS	
SI.No.	01/PAM1/2410355	TEST CERTIFICATE	YES / NO
		DRAWINGS	YES / NO
BATTERIES			
MAKE	PULS LITE	DOCUMENTS	
SPEC	12V , 100AH	WARRANTY CARD	YES / NO
SL.NOS	4I24061195 ,4I24060812		
QUANTITY	2 NO'S		
FUEL TANK			
CAPACITY	INBUILT		
QUANTITY			
ACCESSORIES USED FOR ASSEMBLY		TOTAL NO OF PACKAGES	
FUEL HOSE	FITTED	500 KVA	DG SET
BATTERY CABLE WITH TERMINAL	FITTED		1 NO
AVM PADS	FITTED		
MANUAL FOR ENG & ALT WITH TC	1 SET		
GATE VALVE WITH REDUCER	FITTED (OIL DRAIN)		
BREATHER HOSE	FITTED		
COOLANT	FILLED		
FIRST FILL OF LUB OIL	FILLED		
CAPACITIVE TYPE FUEL GAUGE	FITTED		
BATTERY	FITTED		
BULK HEAD	FITTED		
EXHAUST PIPE OUTLET	FITTED		
CONTROLLER	P5-602	TOTAL PACKAGES	1 NO
VEHICLE NO :			
In case of any discrepancy, claim must be made within 7 days of receipt of equipment, otherwise it would be assumed that goods / documents have been received intact as per the packing list.			
FLOOR INCHARGE <i>D. Jinn</i>		QUALITY INCHARGE <i>SBS</i>	
REMARKS :			

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Cummins India Limited

Registered Office : Kothrud , Pune 411 038 (India)

42

Engine Test Certificate

This Is to Certify that Engine Model QSM-15-G1
serial Number 93843168 has been tested using
diesel as per ISO-3046 standard. Corrected Full Load
B.H.P. to N.T.P. conditions as per the test standard is

594 B.H.P. @ 1500 R.P.M

Date : 14/10/2024

Executive
Product Conformance

STAMFORD**Test Certificate**

FOR

SALIENT POLE, SELF EXCITED / PMG EXCITED AND SELF REGULATED AC GENERATOR

Machine No. **N24J444997**

Type Test has been conducted on similar design machine
 STANDARDS: Generator generally conforms to BS 5000 : Part 3,
 Tested in accordance with BS EN 60034-1/IS/IEC 60034-1
 Rotor dynamically balanced to BS ISO 1940 - 1

ROUTINE TEST CERTIFICATE FOR BRUSHLESS AC GENERATOR:

FRAME: HCI544D1	AVR: AS440	AVR NO: 23390698-1479	ENCLOSURE: IP23
RATED KVA: 500	RATED VOLTS: 415	RATED AMPS: 695.6	FREQUENCY: 50
POWER FACTOR: 0.8	STR CONN: Series Star	STR WINDING: 311	PHASE: 3
EXC. VOLTS: 48	EXC.AMPS: 2.3	AMB TEMP: 40	DUTY: Base Continuous
			WIRE: 4-Wire

FOR 3 PHASE SEQUENCE LOOKING FROM DRIVE END FOR CLOCKWISE ROTATION :U-V-W

WINDING	COLD RESISTANCE IN Ohm(+/- 10 %) AT 22°C (MAX VALUES)	INSULATION RESISTANCE (M- Ohm)	HV TEST 1.83 KV FOR 1 MIN	INSULATION CLASS
STATOR (Phase to Phase)	0.01212	2+	OK	H
ROTOR	1.904	2+	OK	H

REGULATION TEST

FREQ.	VOLTS	AMPS	KVA	PF	KW	EXC.VOLT	EXC.AMP	% LOAD
52	416.4	0.00	0.00	0.00	0.00	10	0.55	0.00
50	415	695.6	500	0.8	400	48	2.3	100.00

REGULATION = (N.L.VOLTAGE-F.L.VOLTAGE / RATED VOLTAGE)*100 = 0.34 %

Item Description: AC Generator.HC5.4.D.1.311..1..14..AS440.Onan Green

Remarks:

Date: 28-OCT-24		AUTHORISED BY Sunil P Randhawane Quality Assurance
-----------------	--	---

Certificate Of ConformityQuality System Certification
ISO 9001:2015Frame Size : **HCI544D1**Serial Number : **N24J444997**KVA: **500**

Manufactured Date : 28-OCT-24

Scan QR code or visit on www.stamford.axx.com
for downloading owner manualsAuthorized By Quality Assurance: **Sunil P Randhawane**

This document is electronically generated, hence signature not required.

Print Date: 28-OCT-24

GSTIN : 07EYQPR5143P1ZE 130

Mob : 8130718679
7292068679

44

Krishvi Water Supplier

Add : Brijwasan, New Delhi-110061

Dated 23/1/25

S.No.

228

M/s

Krishna Green

i. No.	Particular	Qty	Rate	Amount Rs.	P.
10v	Date 1, 3, 4, 6, 12, 15, 17 20, 25, 26, 29, 30,				
11c	Date - 2, 4, 5, 8, 11, 14, 16 19, 20, 23, 24, 27, 30,				
11n	Date - 5, 10, 12, 16, 19, 21 - Same Date This is - R.O. Water Waste water	19.70 Botte 31 Cradi	35	68950 - 00 46500 - 00	
total -				115450 - 00	

E.

For Krishvi Water Supplier

Signature

CENTRAL GROUND WATER AUTHORITY
(Constituted under Section 3(3) of Environment (Protection) Act, 1986)

CERTIFICATE OF REGISTRATION

S NO 251 Registration No 251

This is to certify that Shri/ Sm/ Kumari Rishal Singh
(Name of owner)

son/ daughter/ wife of Shri. Singh

owner of dugwell / dug-cum-bore well / borewell /
tubewell / filter point / any other ground water abstraction structure located
at 54-14/2

Sharnal, Delhi-45
is hereby registered with the Central Ground Water
Authority.

The structure is allotted Registration No... 251

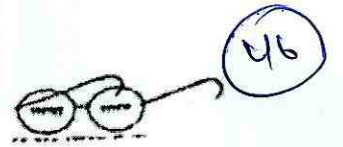
Any modification shall not be affected in any of the parameters listed in the Registration application by the owner without prior approval of the Authority. Intimation to the effect that the structure has gone in disuse shall also be furnished by the owner to the Authority within four weeks of such happening.

Place N. Delhi

Date 10.11.98

Pooja Singh
(SIGNATURE WITH SEAL)

Ministry of Water Resources, Jamnagar House, Mansingh Road, New Delhi-110011



OFFICE OF THE EXECUTIVE ENGINEER (SW)-II
 DELHI JAL BOARD: NCT OF DELHI: ROOM NO.101, 1ST FLOOR
 OVER HEAD TANK: NAJAFGARH, NEW DELHI-110043
 (Tel.No.25322152) eeswii@gmial.com

No. F.20 /DJB/EE(SW)-II/2015/ 1882

Dated: 16-5-15

To

The S.D.M.
 Kapashera,
 Old Bus Terminal, Kapashera,
 New Delhi-110037.

Sub.: -Representation of M/s Krishna Greens, H-1, Pushpanjali Farms, Dwarka
 NH-8 Link Road, Bharthal, New Delhi-110061.

Ref.: - F.No. DPCC/CMC-II/2015/1946 dated 13.03.15.

Madam,

It is intimated that direction were received by DJB from DPCC vide no. DPCC/CMC-II/2015/1718 dated 23.2.15 regarding non submission of CGWA/ DJB permission of tube well existing in the M/s Krishna Green H-1 , Pushpanjali farm. The same was treated as illegal by DJB as this office had no record of permission to the said tube well.

However, the firm has represented that it has permission from Central Ground Water Authority (copy enclosed). The DPCC vide above mentioned reference has revoked (copy enclosed) -previous orders subject to conditions mentioned in the order.

In view of above, from DJB perspective, the bore is not illegal.

Sd/

(ARUN GUPTA)
 EXECUTIVE ENGR. (SW)-II

Copy to :-

1. D.C.(SW) , Old Bus Terminal, Kapasher, New Delh-- for kind information
2. SE (SW) for kind information pl
3. Sr. Environmental Engineer, Consent Management Cell-II, Delhi Pollution Control Committee, Department of Environment, Govt. Of NCT of Delhi, 4th Floor, ISBT Building, Kashmeri Gate, Delhi-110006
4. ZE-III(SW)-III
5. Sh. Ashok K Dusad, For the Krishna Greens, H-1, Pushpanjali Farms, Dwarka NH-8 Link Road, Bharthal, New Delhi-110061 in reference to your letter dt 30.4.15.

EXECUTIVE ENGR. (SW)-II

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAPASHERA) SW DISTRICT
OLD TERMINAL TAX BUILDING, KAPASHERA, DELHI - 110037

F.4 (102)/SDM (KH)/SW/2015/ 23034

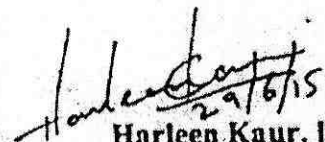
Dated:-

ORDER

Whereas illegal borewell existed in Krishna Green Farm House situated in Revenue Estate of village Bharthal on main Dwarka Road was sealed in reference to Delhi Jal Board letter No. F/60/DPCC/EE (SW)-II-2015/912 dated 21/3/2015 and whereas authorized signatory for Krishna Green has submitted representation by stating that their tubewell is registered with the CGWA Vide Registration Serial No. 251 in the name of Rishal Singh, the earlier owner of said land. Executive Engineer (SW)-II vide letter no. F.20/DJB/EE (SW)-II/2015/1877 dated 16/5/2015 has stated that DPCC vide letter no. DPCC/CMC-II/2015/1718 dated 23.2.2015 has revoked the previous orders and from DJB prospective the bore is not illegal. The matter was taken up in District Advisory Committee meeting dated 9/6/2015 and in view of above facts it was allowed in meeting to de-seal the said borewell existing in Krishna Green Farm House. Hence a team constituting the following members is hereby directed to de-seal the said borewell.

1. Nb/Tehsildar(KH).
2. Field Kanungo
3. Halka Patwari.


The team is further directed to submit the action taken report within three days of issue of this order


Harleen Kaur, IAS
SDM (Kapashera)
Dated

F.4 (102)/SDM (KH/HQ)/SW/2015/

Copy to:-

- a) DM/DC (SW) for information please.
- b) S.E. (SW), Delhi Jal Board, Sector-4, R.K. Puram, New Delhi.
- c) AEE, DPCC, 4th Floor, ISBT Building, Kashmiri Gate, Delhi.
- d) Executive Engineer (SW)-II, Delhi Jal Board, NCTG of Delhi, Room.No. 101, 1st Floor, Old Hear Tank, Najafgarh, New Delhi-43.
- e) Krishna Green Farm House, H-1, Pushpanjali Farms, Dwarka: NITX, Link Road, New Delhi


Harleen Kaur, IAS
SDM (Kapashera)

LOGBOOK FORMAT OF EFFLUENT TREATMENT PLANT

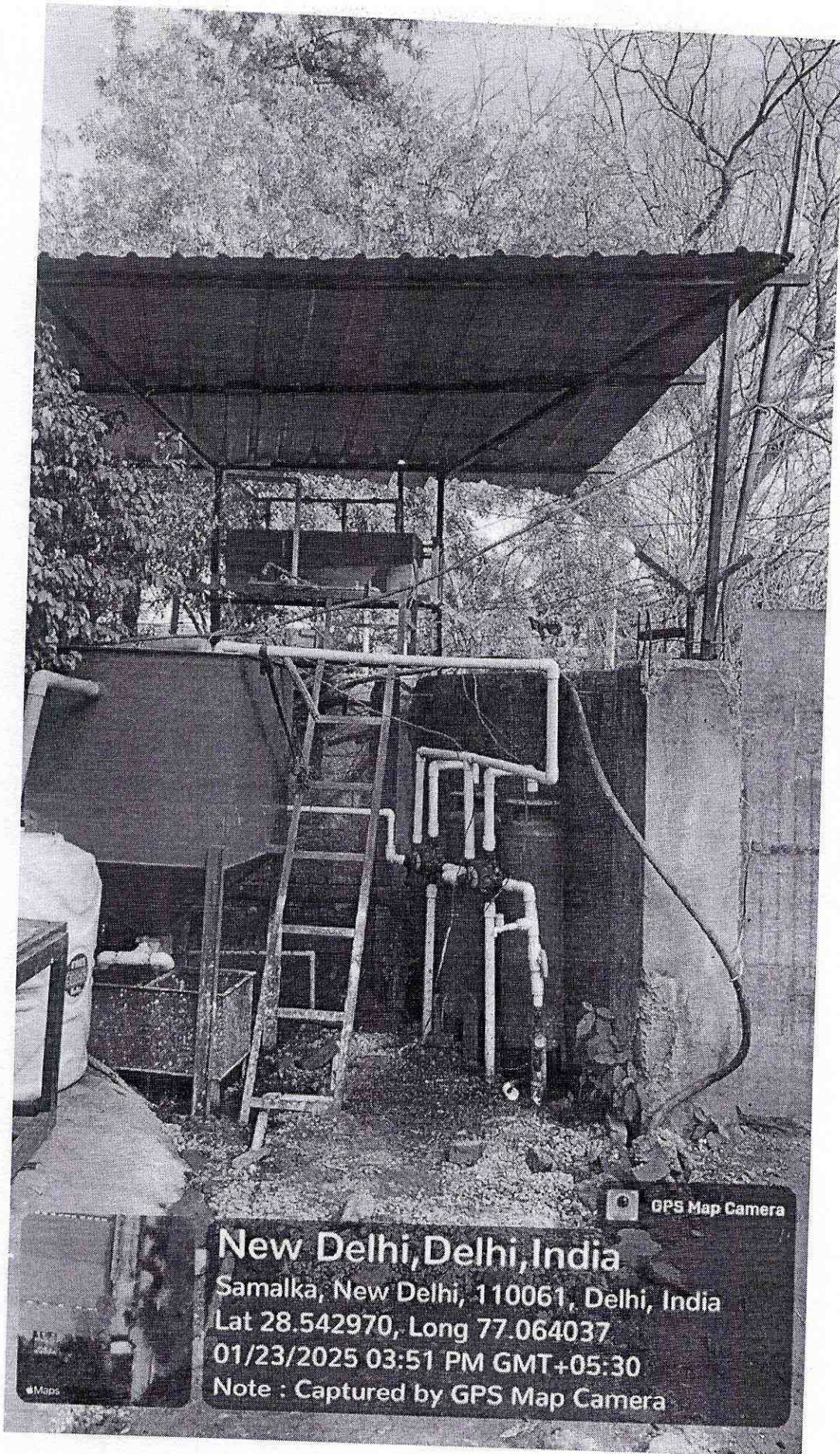
Name & Address of the Unit

Month: Nov Dec 2021

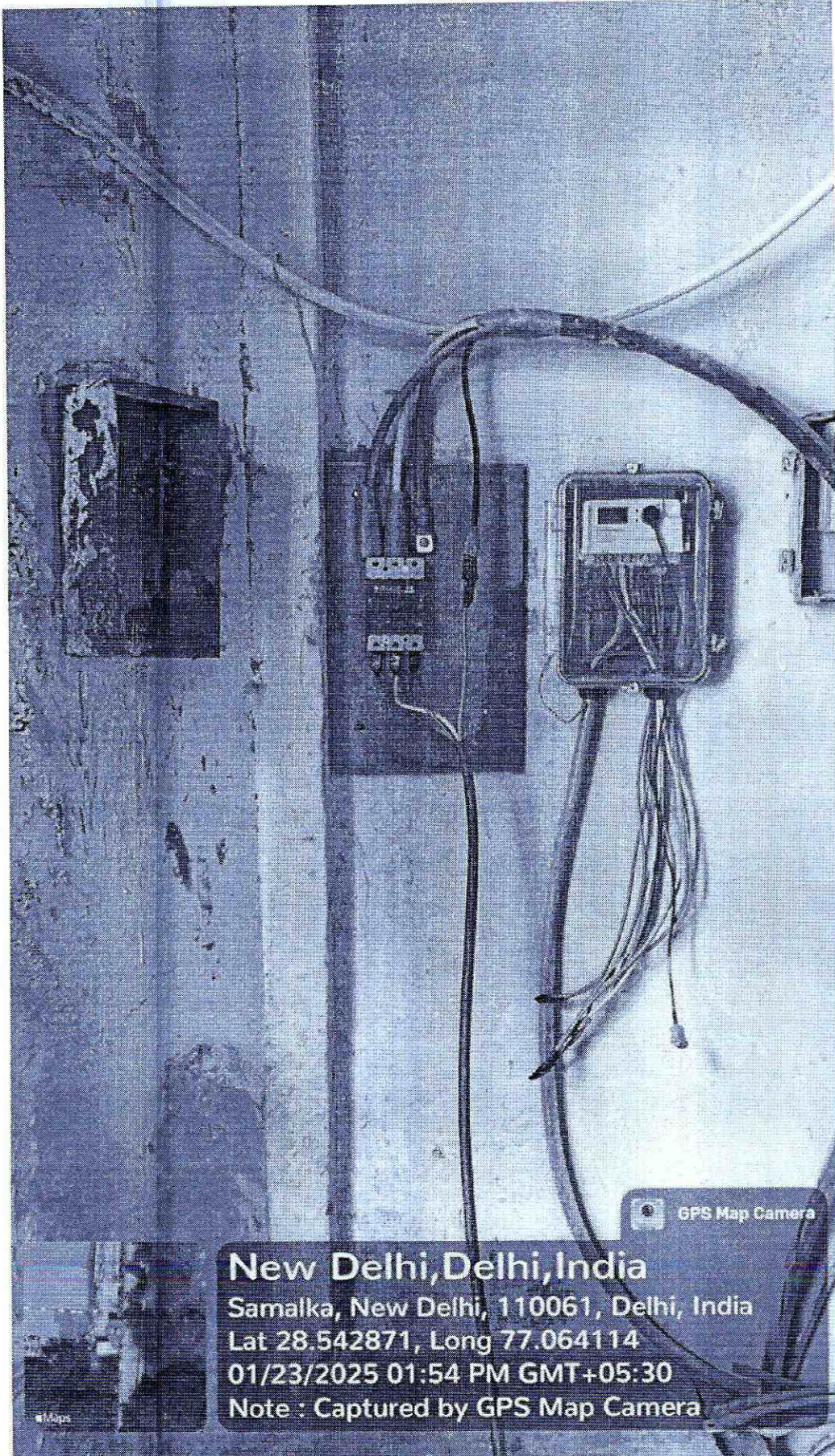
Kristen Industries Pty Ltd, 11/11 Dinnoko Link Road, Mulgrave, Vic 3170
 Dest: 11001

Date	Time of Operation	Quantity	Final reading of Inlet flow meter	Final reading of Outlet flow meter	pH Untreated	pH Treated	CHEMICAL CONSUMPTION			Sludge Generated in %	Signature
							Coagulant	Fluoride	Chlorine		
21/12/21	08:00 to 09:00	1.0 M ³	1.5 M ³	0.8 M ³	5.0	7.0	100gm	100gm	100gm	1kg	[Signature]
25/12/21	08:00 to 09:00	1.0 M ³	1.0 M ³	1.0 M ³	5.5	7.0	100gm	100gm	100gm	1kg	[Signature]
26/12/21	08:00 to 09:00	1.5 M ³	1.0 M ³	1.0 M ³	5.5	7.0	100gm	100gm	100gm	1kg	[Signature]
26/12/21	08:00 to 09:00	1.0 M ³	1.0 M ³	1.0 M ³	5.0	7.5	100gm	100gm	100gm	1kg	[Signature]
27/12/21	08:00 to 10:30	1.0 M ³	1.0 M ³	0.5 M ³	6.0	7.5	100gm	100gm	100gm	1kg	[Signature]
5/1/22	08:00 to 10:30	1.0 M ³	1.0 M ³	0.5 M ³	5.0	7.0	100gm	100gm	100gm	1kg	[Signature]
11/1/22	08:00 to 10:30	1.0 M ³	1.0 M ³	0.8 M ³	5.5	7.0	100gm	100gm	100gm	1kg	[Signature]
14/1/22	08:00 to 10:30	1.0 M ³	1.0 M ³	0.7 M ³	5.5	7.0	100gm	100gm	100gm	1kg	[Signature]
16/1/22	08:00 to 10:30	1.0 M ³	1.0 M ³	0.7 M ³	5.5	7.0	100gm	100gm	100gm	1kg	[Signature]
16/1/22	10:30 to 12:00	1.0 M ³	1.0 M ³	0.7 M ³	5.0	7.0	100gm	100gm	100gm	1kg	[Signature]

Remarks



51



GPS Map Camera

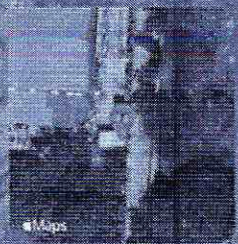
New Delhi, Delhi, India

Samalka, New Delhi, 110061, Delhi, India

Lat 28.542871, Long 77.064114

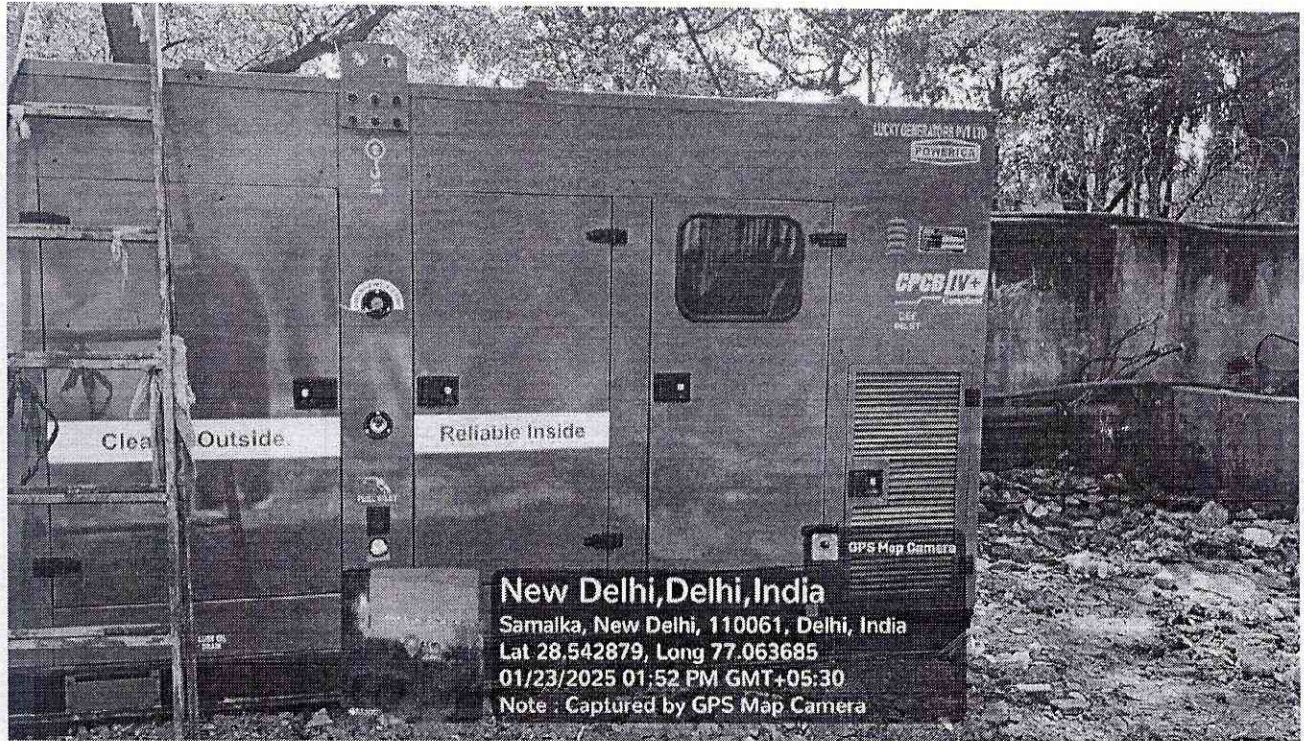
01/23/2025 01:54 PM GMT+05:30

Note : Captured by GPS Map Camera

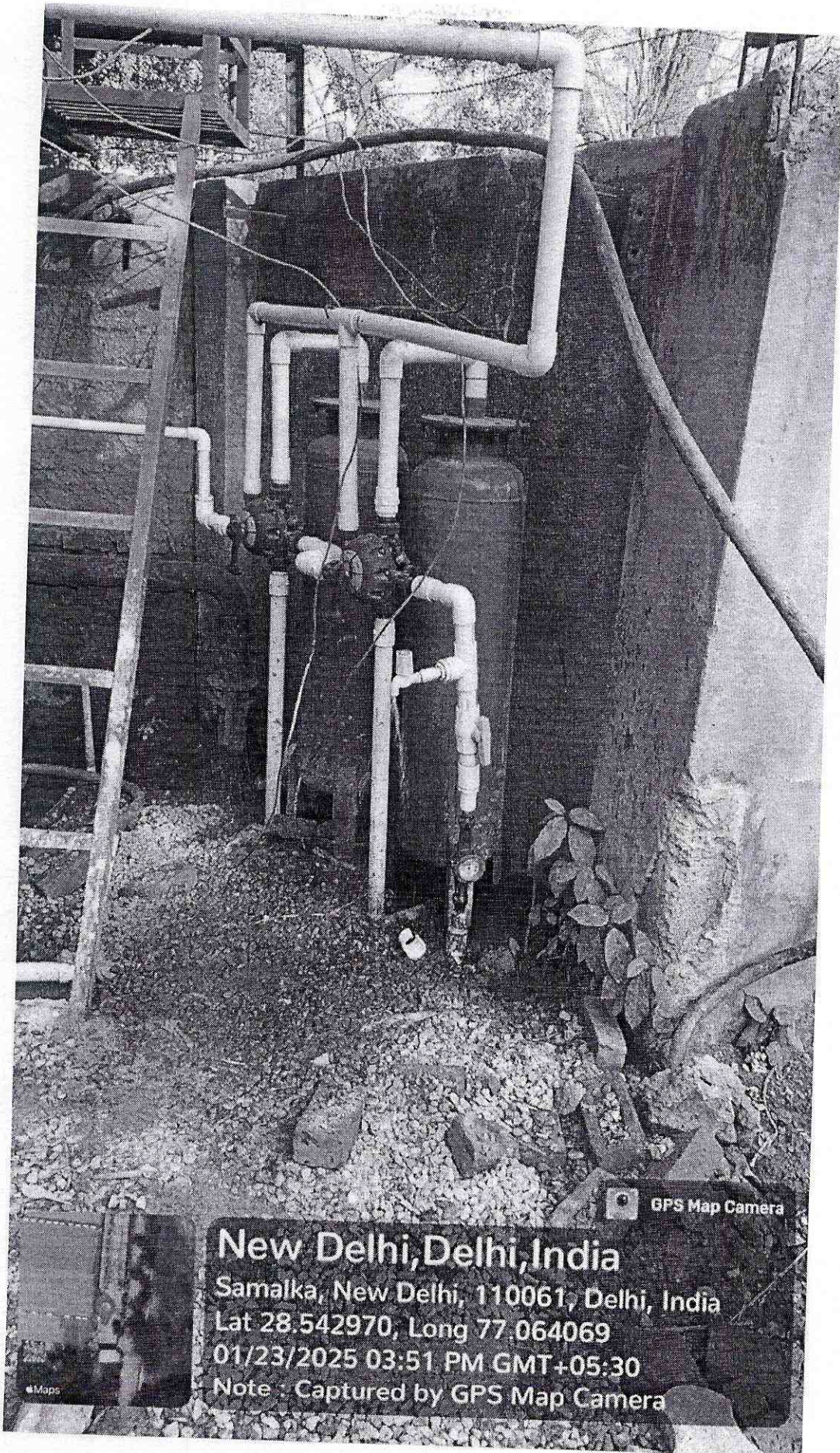


Maps

52







GPS Map Camera

New Delhi, Delhi, India

Samalka, New Delhi, 110061, Delhi, India

Lat 28.542970, Long 77.064069

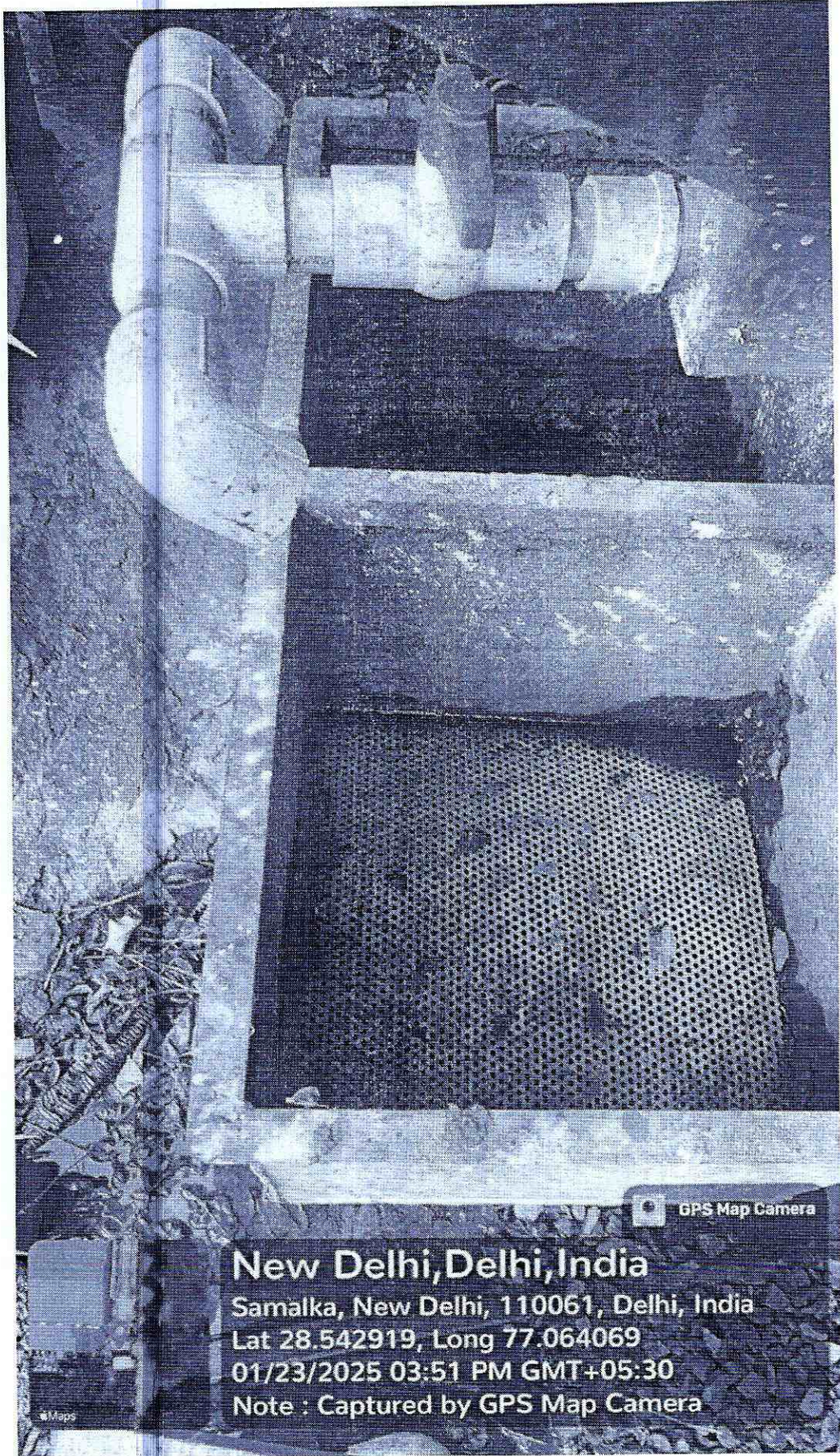
01/23/2025 03:51 PM GMT+05:30

Note : Captured by GPS Map Camera

Maps

110

55

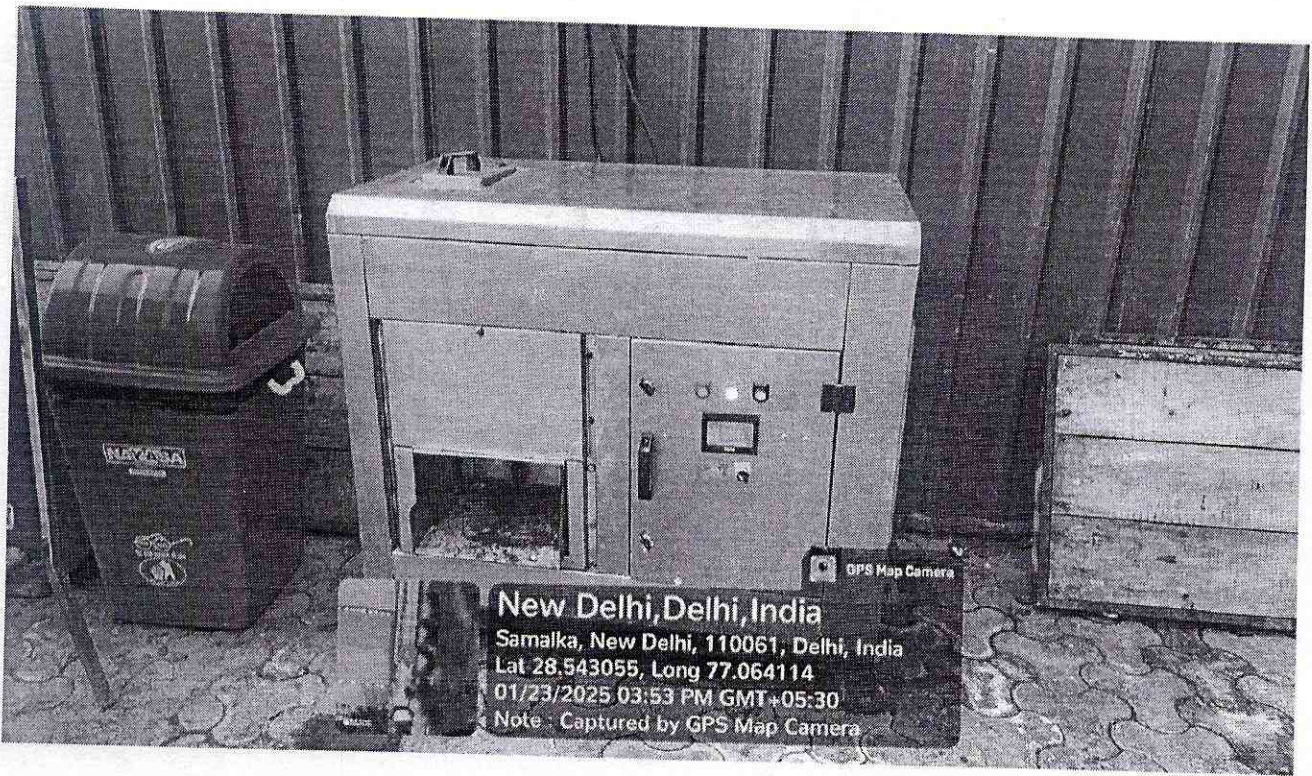


GPS Map Camera

New Delhi, Delhi, India
Samalka, New Delhi, 110061, Delhi, India
Lat 28.542919, Long 77.064069
01/23/2025 03:51 PM GMT+05:30
Note : Captured by GPS Map Camera

Maps

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DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT
(GOVT. OF NCT OF DELHI)
2nd FLOOR, C-BLOCK, VIKAS BHAWAN-II,
UPPER BELA ROAD, CIVIL LINES DELHI-54
(visit us at website : <http://dpcc.delhigovt.nic.in/>)



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DPCC/(10)(02)(03)/Leg-25/5123-5127

Date: 17/02/2025

To,
M/s Krishna Greens,
H-1, Pushpanjali Farms,
Dwaraka Link Road,
New Delhi-110061

Annexure-3

Subject: Closure directions dated 08.01.2025- reg.

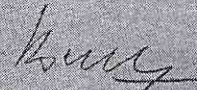
Whereas, closure directions were issued, to **M/s Krishna Greens, H-1, Pushpanjali Farms, Dwaraka Link Road, New Delhi-110061** (hereinafter referred as the Addressee), w/s 33(A) of Water Act, 1974 and 31(A) of Air Act, 1981 vide letter dated 08.01.2025 by Delhi Pollution Control Committee.

And whereas, the Addressee unit has filed a writ petition before the Hon'ble High Court of Delhi. On the direction of the Hon'ble High Court the site was inspected by the officials of DPCC on 23.01.2025. Unit was found non-operational, as well as compliant with requisite norms and deficiencies observed earlier have been rectified.

And whereas, Hon'ble High Court of Delhi has disposed of the matter vide its order dated 28.01.2025 and directed DPCC to re-examine the matter, and if necessary, recall/ modify the impugned order/s dated 08.01.2025.

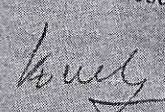
And whereas, the addressee unit has deposited Environmental Compensation (EC) of Rs. 3.75 lakhs in the DPCC which was imposed by the DPCC.

Now, therefore, the case of addressee unit is considered by the Competent Authority and the addressee is hereby directed to apply for Consent to Operate without requisite test reports. No commercial operation(s) shall be carried out by the addressee unit.


Dr. B. M. S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmera Gate, Delhi, Delhi-110006

Copy to:

1. Sub Divisional Magistrate (Kapashera), Old Terminal Tax Building, Kapashera, Delhi - 37 -not to take action against the addressee unit till the final decision is taken on the closure directions.
2. Executive Engineer (SW) - II, Delhi Jal Board, Room No. 101, 1st Floor, Over Head Tank, Najafgarh, Delhi-43 - not to take action against the addressee unit till the final decision is taken on the closure directions.
3. The Chief Operating Officer, BSES Rajdhani Power Ltd., BSES Bhawan, Near Nehru Place Bus Terminus, Nehru Place, Delhi-19 for reconnection/not to disconnect power/electricity supply of the addressee unit till the final decision is taken on the closure directions.
4. Master File- CFC-II


Incharge, CMC-II